

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 596 of 2019

In the matter of

Vikram Ahuja

V/s

State of Punjab & Anrs.

Compliance report of the recommendations dated 29.04.2020 of the NGT Monitoring Committee headed by Justice Jasbir Singh, former judge of Punjab & Haryana High Court in compliance to orders dated 29.06.2020 of the Hon'ble Tribunal.

RESPECTFULLY SHOWETH

- 1) That the Hon'ble Tribunal, vide order dated 17.12.2019 has observed that further remedial measures be taken and progress report be filed before the next date of hearing. The Hon'ble National Green Tribunal also directed the Monitoring Committee headed by Justice Jasbir Singh, Former Judge Punjab & Haryana High Court, to look into the matter.
- 2) That The Monitoring Committee visited the area of district Fazilka to analyze the grievances of the petitioner. Meeting was also held with various district level officers of District Fazilka and adjoining districts on 07.01.2020. Accordingly, the Monitoring Committee furnished its report dated 29.04.2020 to the Hon'ble Tribunal with certain conclusions and recommendations, mentioned in details in the order dated 29.06.2020 of the Hon'ble Tribunal, in the subject cited matter.
- 3) That the Hon'ble Tribunal vide its order dated 29.06.2020, has directed that the recommendations of the Monitoring Committee constituted by the Tribunal be duly complied with which may be overseen by the Chief Secretary, Punjab and a Compliance report be filed by 31.10.2020.
- 4) That point wise compliance report of the recommendations of the Monitoring Committee is attached herewith.

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- 5) That the compliance report has been prepared on the basis of reports received from the various departments and is being filed, as a nodal agency in the matter. Punjab Pollution Control Board is pursuing the matter regularly for redressal of the grievances of the applicant Sh. Vikram Ahuja.
- 6) That the Hon'ble Tribunal may pass appropriate orders in the matter please.

Sandeep Singh

**Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Faridkot**

**Compliance of recommendations of Monitoring Committee in the matter of
O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.**

Sr. No.	Recommendation of the Monitoring Committee	Concerned department	Required Compliance	Compliance status (Y / N)
1)	<p>The Monitoring Committee is of the view that the water quality in the drain and pond water shall be improved only after the installation of STPs for the treatment of sewage of the towns/ inhabitation area located in the catchment area of these drains.</p> <p>The status w.r.t installation of STPs for the towns located in the catchment area of the drains and recommendations made by Monitoring Committee in this regard are as under</p> <ul style="list-style-type: none">For the treatment of sewage of the towns namely Ferozepur, Jaitu and Gidarbaha, STPs have been completed and these are under stabilization.	MC, Ferozepur	<p>STP Ferozepur:</p> <p>The STP Ferozepur of capacity 18 MLD has been commissioned. As per monitoring of the STP done by Punjab Pollution Control Board on 08.09.2020, the concentration of various parameters at the outlet of the STP has been found within prescribed limit.</p>	Y

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<ul style="list-style-type: none">The Monitoring Committee recommends that should be commissioned by 15/5/2020.	MC, Jaitu	<p>STP Jaitu:</p> <p>The STP has been installed and is still under stabilization due to the reason that the sewage is not reaching the STP due to problem in rising main. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	N
	MC, Gidderbaha	<p>STP Gidderbaha:</p> <p>The STP Gidderbaha of capacity 7 MLD has been commissioned. As per monitoring of the STP done by Punjab Pollution Control Board on 08.10.2020, the concentration of various parameters at the outlet of the STP has been found within prescribed limit. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	Y
<ul style="list-style-type: none">STPs for Kotkapura should be Installed by 31.7.2020	MC, Kotkapura	<p>STPs of Kotkapura:</p> <p>Two STPs of capacity 8 MLD & 6 MLD proposed to be installed are under construction. The Monitoring Committee during its meeting taken with District level officers of District Faridkot on 20.07.2020 through video conference has decided that 'Sewage Treatment Plants of capacity 8 MLD and 6 MLD for Kotkapura town shall be completed by 31.12.2020. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt.</p>	N

Surjit Singh

<ul style="list-style-type: none">5 STPs for 5 towns (Arniwala, Mallaanwala, Mudki, Mamdot and Nihal Singh Wala) should be completed by 31.12.2020. 4 STPs for 4 towns (Badhni Kalan, Kot Ise Khan, Fatehgarh Panchtoor and Bariwala) for which funds are being tied up, should be completed by 31.12.2020. The matter regarding release of funds for the installation of STPs for the towns Badhni Kalan, Kot Ise Khan and Faterhgarh Panjtoor has been taken up by the Deputy Commissioner Moga and for Beriwala town, Deputy Commissioner Sri Muktsar Sahib has taken up the matter with State Govt.	NP Arniwala Sheikhsubhan	STP Arniwala Sheikhsubhan: Construction of the STP Arniwala is yet to be started. The Monitoring Committee during meeting 07.08.2020 through video conference has directed that MC Arniwala shall start construction of STP for treatment of Sewage of the town by 30.11.2020 and same shall be commissioned by 30.06.2021. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N
<p>Note: With regard to time schedule for installation of STPs for the towns as mentioned above, it is clarified that these timelines were fixed at the time of meeting held on 7/1/2020</p>	NP Mallanwala	STP Mallanwala Construction of STP is yet to be started. The Monitoring Committee during its meeting taken with District level officers of District Ferozepur on 25.06.2020 through video conference, has decided that the Department of Local Government shall take up the matter with Finance Department of the State for early release of funds for installation of STP for the towns Mallanwala, Mudki and Mamdot. Department of Local Government and PWSSB shall install STPs for the towns namely Mallanwala, Mudki and Mamdot by 31.3.2021. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N
	NP Mudki	STP Mudki Construction of STP is yet to be started. The Monitoring Committee during its meeting taken with District level officers of District Ferozepur on	N

Surender Singh

<p>but keeping in view the extra ordinary circumstances during this Covid 19 pandemic, PWSSB or concerned Municipal Councils are free to make request to Hon'ble NGT for extension of time limits for completion and commissioning of the above said STPs.</p>	<p>25.06.2020 through video conference, has decided that the Department of Local Government shall take up the matter with Finance Department of the State for early release of funds for installation of STP for the towns Mallanwala, Mudki and Mamdot. Department of Local Government and PWSSB shall install STPs for the towns namely Mallanwala, Mudki and Mamdot by 31.3.2021. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	
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		NP Mamdot	<p>STP Mamdot</p> <p>Construction of STP is yet to be started. The Monitoring Committee during its meeting taken with District level officers of District Ferozepur on 25.06.2020 through video conference, has decided that the Department of Local Government shall take up the matter with Finance Department of the State for early release of funds for installation of STP for the towns Mallanwala, Mudki and Mamdot. Department of Local Government and PWSSB shall install STPs for the towns namely Mallanwala, Mudki and Mamdot by 31.3.2021. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	N
		NP Nihal Singh Wala	<p>STP Nihal Singh Wala:</p> <p>Construction work for STP is yet to be started. PWSSB Moga has prepared DPR amounting to Rs. 48.13 crores and has been submitted to the Government for approval. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	N
		NP Badhni Kalan	<p>STP Badhni Kalan</p> <p>Construction work of STP is yet to be started and funds are yet to be tied up as reported by the concerned department. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A.</p>	N

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		NP Kot Ise Khan	STP Kot Ise Khan Construction work of STP is yet to be started and funds are yet to be tied up as reported by the concerned department. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N
		NP Fatehgarh Panjtoor	STP Fatehgarh Panjtoor Construction work of STP is yet to be started and funds are yet to be tied up as reported by the concerned department. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N
		NP Bariwala	STP Bariwala Construction work of STP is yet to be started and funds are yet to be tied up as reported by the concerned department. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N

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2)	<p>In the month of January, 2020, the officers of PPCB have visited the industry namely M/s Kathpal Dairies (Unit-2), village Kokri Phoola Singh, Tehsil and District Moga on 30.01.2020 and it was found discharging its untreated effluent into nearby drain and accordingly action for closure under the provisions of the Water Act, 1974 is under consideration of the Board.</p>	<p>Punjab Pollution Control Board</p>	<p>'Directions were issued u/s 33-A of Water Act, 1974 to M/s Kathpal Dairies (Unit-2), Village Kokri Phoola Singh, Tehsil and District Moga for its closure vide PPCB letter no. 1750 dated 18.06.2020. Directions to PSPCL authorities for disconnection of electric power supply were also issued by PPCB vide letter no. 1750 dated 18.06.2020. Accordingly, the electric connection of the industry was disconnected vide TDCO no. 68/01226 dated 20.07.2020 by PSPCL Authority. However, the industry has now complied with the provisions of Water (Prevention & Control of Pollution) Act, 1974 and the electric connection of the industry has been restored temporarily and Consent to operate has been granted to the industry valid upto 31.03.2021.</p>	<p>Y</p>
3)	<p>In order to assess the water quality data of ground water and drains and to draw their correlation with each other, PPCB has engaged the services of Dr. D.D. Basu, Former Additional Director and Dr. J.S. Kamyotra, Former Member Secretary, both of Central Pollution Control Board, New Delhi as Experts. The Experts have visited the area of Fazilka on 08.03.2020 and have also gone through the earlier water quality data. However, due to the commencement of restrictions imposed by the Govt. in mid of March</p>	<p>Punjab Pollution Control Board</p>	<p>Dr. D.D. Basu, Former Additional Director and Dr. J.S. Kamyotra, Former Member Secretary, both of Central Pollution Control Board, New Delhi were engaged by the Punjab Pollution Control Board to assess the water quality data of ground water & drains and to draw their correlation with each. The experts has submitted their report to the Board on 18.06.2020 which is enclosed as per Annexure-B.</p>	<p>Y</p>

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	2020 due to Covid-19 / Corona virus crisis, the experts are not able to submit the assessment report. The experts have assured to submit the report to the Board after the end of ongoing lockdown/curfew restrictions imposed by the Govt. due to Covid-19 / Corona virus crisis. Further report in this regard shall be submitted after the receipt of the report from PPCB.			
4)	The Monitoring Committee recommends these ULBs should provide in in-situ bio-remediation technology to treat the sewage of the towns (Arniwala, Mallanwala, Mudki, Mamdot, Nihal Singh Wala, Badhni Kalan, Kot Ise Khan, Fatehgarh Panchtoor and Beriwala) at the earliest.	Nagar Panchayat, Arniwala, Mallanwala, Mudki, Mamdot, Nihal Singh Wala, Badhni Kalan, Kot Ise Khan, Fatehgarh Panchtoor and Beriwala	None of the ULBs of Arniwala, Mallanwala, Mudki, Mamdot, Nihal Singh Wala, Badhni Kalan, Kot Ise Khan, Fatehgarh Panchtoor and Beriwala have yet submitted progress report regarding providing of in-situ bioremediation technology to treat their sewage. A D.O. letter has been written in this regard by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/854 dated 19.11.2020 to the Secretary to Govt. of Punjab, Department of Local Government to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-A .	N
5)	The Monitoring Committee recommends that Chairman PPCB shall take up the matter with Principal Secretary, Department of Water Resources to close the regulator installed at Sabuana drain	Department of Water Resources	In Compliance to recommendations of the Monitoring Committee, the Principal Secretary to Govt. of Punjab, Department of Water Resources was requested vide PPCB letter no. 16275 dated 22.07.2020 (Annexure-C) to look into the matter and direct the concerned officers of their Department to close the regulator installed at Sabuana drain so as to divert the effluent towards the creek leading to river Sutlej so that no stagnation in the form of	N

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	so as to divert the effluent towards the creek leading to river Sutlej and no stagnation in the form of big pond may occur.		big pond may occur. No action has been taken by the concerned Department so far. A D.O. letter has also been written by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/852 dated 19.11.2020 to the Principal Secretary to Govt. of Punjab, Department of Water Resources to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-D .	
6)	The Monitoring Committee recommends that Deputy Commissioner, Fazilka shall take up the matter with Department of Water Resources through Principal Secretary, Department of Science, Technology and Environment, Punjab within 15 days.	Deputy Commissioner, Fazilka	A review meeting was held by the Deputy Commissioner, Fazilka with the officers of District Fazilka on 28.05.2020 wherein the Executive Engineer, Department of Water Resources (Canal-Eastern Division), Ferozepur has directed to peruse the matter with their higher authorities. No progress report has been received from the concerned Department so far. A D.O. letter has also been written by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/852 dated 19.11.2020 to the Principal Secretary to Govt. of Punjab, Department of Water Resources to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-D .	N
7)	The Monitoring Committee recommends that Chief Agriculture Officer Fazilka should submit the crop yield data of the same villages for the last 3 years so that comparison of the crop yield data may be made.	Chief Agriculture Officer, Fazilka	Chief Agriculture Officer, Fazilka has submitted crop yield data for the last three years of different villages from where ground water samples were collected by officers of the Board, which is enclosed as Annexure-E . As per the data supplied by the Chief Agriculture Officer, Fazilka, the yield of wheat crop was found good in the village located along the International Boarder as compared with the average yield of district Fazilka, but yield of paddy crop was found less in the villages Pakka Chisti, Kadar Bakhsh in the year 2016-17 and in villages Beriwalla, Muthianwali, in the year 2019-20 as compared to the average yield in the district Fazilka.	Y

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8)	The Monitoring Committee recommends that Chief Secretary, Punjab shall take up matter with the Ministry of Water Resources, Government of India, New Delhi to further take up the matter with the concerned Ministry of Government of Pakistan through Ministry of External Affairs, Govt. of India to open the Fazilka drain, which is presently has been closed at the borderline of the countries, to make free flow in the river Sutlej so as to avoid stagnation and seepage in the Fazilka area.	Chief Secretary, Punjab shall take up matter with the Ministry of Water Resources, Government of India, New Delhi	A D.O. letter has been written by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/850 dated 19.11.2020 to Sh. U.P. Singh, Secretary to the Govt. of India, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, New Delhi Secretary to Govt. of Punjab, Department of Water Resources to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-F .	N
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9)	<p>In order to ensure the effective operation of STPs of the towns namely Shri Mukatsar Sahib and Jalalabad towns, Chairman PPCB shall take up the matter with the Department of Water Supply and Sanitation to hand over the operation and maintenance of these STPs to Punjab Water Supply and Sewerage Board, being an Executing Agency in this regard, so that these STPs may be operated efficiently.</p>	<p>Punjab Department of Water Supply and Sanitation</p>	<p>Letter has been written by Punjab Pollution Control Board vide no. 16273 dated 22.07.2020 (Annexure-G) to the Department of Water Supply & Sanitation, Punjab, Chandigarh with the request to hand over the Operation & Maintenance of the STPs Jalalabad & Shri Mukatsar Sahib to the Punjab Water Supply & Sewerage Board for their efficient operation so as to achieve the prescribed standards for discharge. No action taken report has been received from concerned Department so far. A D.O. letter has been written by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/853 dated 19.11.2020 to the Principal Secretary to Govt. of Punjab, Department of Water Supply & Sanitation. Copy of same is attached as Annexure-H.</p>	<p>N</p>
10)	<p>The Monitoring Committee concludes that the Water from the hand pumps of Sh. Lachhman Dass s/o Sh. Bala Ram of Village Beriwala and hand pump installed in the house of Kala Singh s/o Sh. Jala Singh of village Asufwala of may be utilized for domestic usage. The ground water of 4 hand pumps may not be utilized for domestic purposes. The Monitoring Committee also recommends that safe drinking water supply to the villagers of these villages may be supplied by the department of water supply and sanitation.</p>	<p>Executive Engineer, Department of Water Supply & Sanitation, Fazilka</p>	<p>The hand pumps of the village Beriwala, Asafwala, Gharumi, kadar Bakhsh and Mumbeke have been sealed with red tape fixed on these pumps so that these hand pumps can't be used for drinking purposes. Further, the residents of villages have been advised to use water from RO plant installed in the villages. The proposal for supplying surface water based project in 195 villages of district is being prepared. Report of the Executive Engineer, Department of Water Supply & Sanitation, Fazilka is enclosed as per Annexure-I.</p>	<p>N</p>

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11)	The Monitoring Committee recommends that Civil Surgeon, Fazilka and other Civil Surgeons of adjoining Districts shall continue to conduct health survey of the affected areas every year.	Civil Surgeon, Fazilka	Civil Surgeon, Fazilka is regularly conducting health checking camps of the affected areas. Latest report of survey done by their department is enclosed as per Annexure-J .	Y
12)	The Monitoring committee recommends the department of Animal Husbandry shall continue to conduct health survey of animals of the affected villages every year.	Department of Animal Husbandry	No report has been received from the concerned Department regarding health survey of animals of the affected villages of district conducted by the Department. A D.O. letter has been written by the Hon'ble Chief Secretary to Govt. of Punjab vide no. CSO/2020/851 dated 19.11.2020 to Additional Chief Secretary to Govt. of Punjab, Animal Husbandry, Dairy Development and Fisheries to look into the matter at personal level for ensuring compliance. Copy of same is attached as Annexure-K .	N
13)	Department of Water Supply and Sanitation has submitted the analysis results of ground water samples (Tube well water samples) of 23 tube wells, collected in the year 2018 and 2019. These analysis results indicate that the values of the parameters namely TDS, Total Alkalinity, total hardness, calcium, chloride, fluoride and sulphate are within the permissible limits of 2000mg/l, 600mg/l, 600mg/l, 200mg/l, 1000mg/l, 1.5mg/l and 400mg/l, respectively, as per BIS 10500:2012. However, one sample of tube well of	The Executive Engineer, Punjab Water Supply & Sanitation Division, Fazilka	The Executive Engineer, Punjab Water Supply & Sanitation Division, Fazilka vide letter no. 3913 dated 23.10.2020 has reported that the residents of village Alamshah has been advised to use water from RO plant installed in the village.	Y

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	<p>village Alamshah (S.No 23) was found containing fluoride as 2.5 mg/l against the permissible limits of 1.5mg/l. Also, 03 tube well samples (S.No 4, 5 and 9) were found containing sulphate as 502mg/l, 477mg/l and 502mg/l, which are higher than the permissible limits of 400mg/l. Therefore, the water of these tube wells (4, 5.9 and 23) should not be used for drinking purposes.</p>			
14)	<p>Therefore, Monitoring Committee, recommends that PPCB shall collect sample from the last storage tank of STP Fazilka in the presence of farmers and Municipal Council, Fazilka in the first week of May, 2020 and submit the analysis results to Municipal Council Fazilka.</p>	<p>Punjab Pollution Control Board</p>	<p>Effluent sample of STP Fazilka was collected by Punjab Pollution Control Board on 11.06.2020 in the presence of farmers of the area and officials of Municipal Council, Fazilka. As per analysis report, the concentration of pH, COD, BOD, TSS, F-coli was found 7.1, 139 mg/l, 36 mg/l, 38 mg/l, 9200 MPN/100ml, respectively, out of which BOD and F.Coli are beyond prescribed limits. The Monitoring Committee during its meeting taken with district level officers of district Fazilka through video conference has decided that Municipal Council, Fazilka shall start construction work for new STP of capacity 13 MLD based on new technology by 30.11.2020.</p>	<p>Y</p>

San Jit Singh

**Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Faridkot**

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Vini Mahajan, IAS

ਵਿਨੀ ਮਹਾਜਨ, ਆਈ.ਏ.ਐਸ



CSO/2020/854
Chief Secretary to Govt. of Punjab
Chandigarh - 160 001

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਚੰਡੀਗੜ੍ਹ - 160 001

Phone/ਫੋਨ : 0172-2740156, 2740860

Fax/ਫੈਕਸ : 2742488

Email : cs@punjab.gov.in

Dated. 19/11/2020

Subject : Compliance of recommendations of Monitoring Committee in the matter of O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.

It has come to my notice that OA no. 596/2019 was filed by Sh. Vikram Ahuja, resident of Fazilka before the Hon'ble NGT and sought remedial action for violation of environmental norms by due to discharge of untreated sewage and effluent into the drain and other water bodies in district Fazilka.

2. Subsequently, the Tribunal requested the Monitoring Committee headed by Justice Jasbir Singh (Retd.) earlier constituted in OA no. 916/2018, to look into the matter. The NGT Monitoring Committee filed its report in the Hon'ble NGT on 29.04.2020. The Hon'ble NGT vide order dated 29.06.2020 directed that since the report has been furnished to the concerned authorities and there are no objections against the same, the recommendations of the Monitoring Committee be duly complied with which may be overseen by the Chief Secretary, Punjab. Accordingly, the compliance prepared by Punjab Pollution Control Board w.r.t. the recommendations of the Monitoring Committee is attached herewith for your ready reference.

3. It has been observed that a number of activities pertaining to your department are yet to be completed as per directions of NGT Monitoring Committee.

4. I therefore request you to look into the matter at personal level and ensure compliance of the recommendations of the NGT Monitoring Committee in a time bound manner.

Yours sincerely,

(Vini Mahajan)

- 1) Additional Chief Secretary to Government of Punjab,
Animal Husbandry, Dairy Development & Fisheries
- 2) Principal Secretary to Government of Punjab,
Department of Water Resources
- 3) Principal Secretary to Government of Punjab,
Department of Water Supply & Sanitation
- ✓ 4) Secretary to Government of Punjab,
Department of Local Government

Report of the team engaged for interpreting the water quality data of ground water and drain water samples collected by the Board for its correlation in compliance to the decision of Hon'ble National Green Tribunal Monitoring Committee in OA No 596 of 2019 titled as Vikram Ahuja v/s State of Punjab & others



March, 2020

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1.0 INTRODUCTION

Pursuant to the directions of the Monitoring Committee constituted by Hon'ble National Green Tribunal (NGT) vide its order, dated 20.01.2020, Punjab State Pollution Control Board (PSPCB) hereinafter referred as 'SPCB, Punjab' commissioned the services of Dr. D. D. Basu, Former Additional Director and Mr. J. S. Kamyotra, Former Member Secretary, Central Pollution Control Board (CPCB) for interpretation of the water quality of ground water and drain water samples collected by SPCB, Punjab for its co-relation in compliance to the decisions of the NGT Monitoring Committee in O.A. No. 596 of 2019 in the matter of Vikram Ahuja vs State of Punjab and others.

In order to understand the ground situation, a team comprising Mr. J. S. Kamyotra, Dr. D.D Basu and Shri Rohit Singhla SPCB Punjab carried out reconnaissance survey of the area on March 08, 2020 with the following objectives:-

- To acquaint with the ground situation in relation to drainage pattern of the area and ponding system.
- To understand the habitat and water use pattern with regard to drinking and irrigation practices
- To assess the physical status of the aquatic habitat pond created over a period of time
- Sampling, in order to compare with the available water quality data from earlier monitoring, if required.
- Collection, collation of relevant information required for interpretation of data

2.0 GENESIS OF PROBLEM

In order to understand the genesis of problem, understanding of drainage system of the area, in Fazilka district is an imperative prerequisite.

The drainage network of study area consists of:-

- Drainage network of Jalalabad area- Jalalabad Main Drain, Jalalabad Muazzam Drain and Satluj Creek.
- Merging point at Saubana - of Saubana Drain , Ditch Channel and Abulkhurana Outfall.
- Drainage network of Fazilka area- Fazilka Drain, Muazzam DCB (for defence purposes) ,Saubana Drain , Saubana Distributory (for defence purposes) and Old Fazilka Drain.

The Drainage system is illustrated in **Fig. 1**. The following observations were made during site visit.

- Jalalabad Drain flows directly to Satluj Creek.
- Abulkhurana Drain, Aspal Drain, Ditch Channel merge at Sabuana. Part of the effluent flows to Saubana Drain which joins Muazzam DCB . During visit Saubana drain was found blocked downstream of the merger and no effluent was seen flowing downstream of the blockage into the Saubana drain. The Fazilka Drain carrying waste water from Fazilka town joins Muazzam DCB near Kabul Shah Hitwar .A regulator has been constructed on Muazzam DCB Upstream of merger of Fazilka Drain. As a result no flow was seen in Muazzam DCB upstream of the merger of Fazilka Drain .The Saubana drain (had no flow during visit) joins Muazzam DCB as its flows down towards River Satluj.
- The Mauzzam DCW is silted and full of unwanted weeds , grass which inhibits free flow in the drain as observed at the Jhangar BSF Check Post , thereby resulting in stagnation and ponding of the waste water U/S Jhangar . The pond is filled with water hyacinth. Birds were seen in the pond . Some smell was observed from the ponding area , which can be attributed to the decaying of organic matter. In case the drain is desilted and cleaned ,it may result in free flow of waste water in drain to other side of international border .

- From the merger point at Saubana the entire flow was seen diverted to Ditch Channel which , joins Satluj Creek under passing Fazilka drain.
- Sabuana distributary drain was seen carrying clear water (for defence purposes) is blocked before meeting the stagnated water (pond) in the Mauzzam DCW.

3.0 MONITORING NETWORKS RESULT AND DISCUSSIONS

In order to assess the impact of discharges of treated/untreated sewage and industrial effluents in the storm water drains on ground water and surface water sources SPCB, Punjab in August 2019 has laid down an elaborate sampling network comprising both groundwater bodies(20) and surface water bodies(05). The 20 number groundwater sampling points and 05 numbers surface water sampling points are shown in Google map at **Fig. 2** and **Fig. 3**. The analytical results are summarized in **Annexure - I** and **Annexure - II** for groundwater and surface water sampling points respectively. Statistical summary of the results is given in **Table- 1**. Parametric specific discussion is given below:

3.1 Groundwater

3.1.1 **pH** - pH values lies between 7.48 – 8.36 indicating that the water is slightly alkaline. Out of the 20 samples collected , 11 have pH less than 8. It is observed that in some samples even at depth pH value is greater than 8.

3.1.2 **TSS (Total Suspended Solid)** – Generally groundwater sample have lower TSS. Higher the depth, lower values of TSS are expected. The desired pattern is more or less observed. The TSS values lie in the range between 8-96 mg/l , with average value of 19 mg/l .The standard deviation being 19 ,indicates not much variation. The exceptional value of 96mg/l observed at village Gharumi .

3.1.3 **BOD (Biochemical Oxygen Demand)** - It is expected that BOD shall be absent in anaerobic condition. In most of the samples BOD values are less than 1 mg/l except for the occasional rise to 1.2 and 3.6 mg/l.

3.1.4 **COD (Chemical Oxygen Demand)** – COD occurs in groundwater not only due to organic but also due to presence of Oxidisable compounds like Bivalent ions etc. which are oxidised by strong oxidising agent during analysis. Some persistent organics like Pesticide are also oxidised during analysis and may contribute to COD value. The COD values range between 16-34 mg/l with mean value of 25.75 mg/l . It is pertinent to state that the standard deviation is as low 5 and the results consistent throughout the study area.

3.1.5 **Ions** – Generally Ionic distribution in the water is indicated by $Ca^{++}>Mg^{++}>Na^{+}$ in case of Cations and by $HCO_3^{-}>SO_4^{-2}>Cl^{-1}$ with regards to Anion. However, the water quality data indicates Sodium (Na^{+}) that is greater than Ca^{++} and Mg^{++} i.e. $Na^{+}>Ca^{++}>Mg^{++}$ and in case of Anion bicarbonate ions are more than Cl^{-} .

Considering that presence of Sodium ions is greater than Ca^{++} and Mg^{++} , it is therefore required to assess the extent of pollution with respect to sodium hazard. Sodium hazard is estimated with Sodium Absorption Ratio (SAR). Degree of Sodium hazard is given in **Table- 2**.

Table- 2 Classification of water quality data with respect to SAR

Sodium hazard scale	SAR m.eq. / mtr	Remarks
C1	0-10	Excellent, No/ low hazard
C2	10-18	Good , Appreciable hazard
C3	18-26	Doubtful (Not applicable to most of crops)
C4	>26	Unsuitable

Sodium Absorption Ratio mean value is 9.29. It is therefore, necessary to examine the SAR value with some individual point where sodium concentration is high. This is summarised in **Table-3**.

Table 3 ; SAR value in affected area

SI No.	Name of the place	Depth (Feet)	SAR value	Class
1	Paccach	35	24.29	C3
2.	Beriwal	30	21.61	C3
3	Mumbaka	40	27.27	C4
4	Kamikhe	35	24.62	C3
5	Average of all G.W.samples	30-425	9.29	C1

Close examination of SAR values in **Table- 3** indicates that though the average SAR value are acceptable with respect to the classification criteria, but in case of some Shallow wells the high SAR value clearly depict that the water is not fit for irrigation.

3.1.6 Total Hardness _ Total hardness is generally examined on a scale, of soft, moderate, hard and very hard vis-à-vis the associated values. The Hardness scale is presented in **Table - 4**.

Table 4 : Hardness Scale

Total Hardness	Nature of hardness
0-60	Soft
61-120	Moderate
121-180	Hard
> 181	Very hard

The hardness of the samples collected ranged between 160-980 mg/l which indicates that the samples can be classified under the category very hard .The average hardness value of the samples collected was 439.5 mg/l and standard deviation of 214.68.

3.1.7 Total Dissolved Solid, Conductivity & Chloride

With respect to Total Dissolved Solids, out of the 20 samples collected, 13 had values >2100mg/l exceeding the standard for irrigation water, 5 samples had TDS levels between 1000-2000 mg/l and 2 had TDS levels less than 1000 mg/l. Conductivity values also indicate similar trend as that for TDS. TDS and conductivity levels indicate linear relationship with co-relation factor of 0.984 (**Fig. 5**) for groundwater, while TDS and Chloride values indicate linear relationship (**Fig. 4**) with co-relation factor of 0.554.

3.1.8 Total Coliform - It is observed that with the increase in depth of the sampling well the Total Coliform values are generally low in all the samples. The samples collected at Village Gharuni (35'), Beriwala (30'), Quadar Baksh urf Nooran (35') and Sureshwala (35') all shallow wells had Total Coliform count of 330, 490, 1300 and 490 MPN/100 ml respectively. Presence of TC was reported in one deep well sample collected at Beriwala (450') as 800MPN/100ml.. Generally, it is expected that total Coliform shall not be present in ground water sample. It is advisable to recheck the Coliform values. For precise measurement of Total Coliform it is important that the specified methods for sampling, their preservation and analysis are completely followed. In the present case it is advisable to check the method of sampling, preservation and analysis vis-à-vis the method specified.

3.1.9 The alkalinity value ranged between 220-1540 mg/l with a mean value of 566 mg/l. There is wide variation in alkalinity values as reflected in the standard deviation. The alkalinity values decrease with depth and vice versa I,e. lower the depth, higher the alkalinity values.

The groundwater quality is summarised below :-

- pH and Total Alkalinity indicate that the water is alkaline
- Total Suspended Solids in Ground Water are expected to be low. The pattern indicates that with depth it is low, but overall the levels are not alarming. The TSS values ranged between 8-96 mg/l . The exceptional value of 96mg/l observed at village Gharumi needs to be checked -
- BOD Values are mostly <1 mg/l with maximum value being 3.6 mg/l. COD value are also not alarming and ranged between 16-34 mg/l .
- In all the 06 ground water samples collected at Village Gharumi (35') ,02 samples at Beriwala (30' &450'), Quadar Baksh urf Nooran (35') and Sureshwala (35') reporting presence of TC , the BOD values are <1.
- The total hardness value indicates that irrespective of depth and spatial distribution, the ground water values lies in the category very hard.
- No co-relation is observed either between BOD and COD or BOD and TSS.
- Sodium hazard is indicated by SAR values , although the average value is low, but Sodium levels in some individual samples are high.

3.2 SURFACE WATER

Five surface water samples were collected and analysed for the parameters namely pH, TSS, BOD, COD, TDS, total Coliform, Calcium and MPN/100 ml. The results of individual sampling points are given in **Annexure - 2** and statistical summary in **Table -1**. Parametric specific discussion is given below:

- #### 3.2.1 pH – pH values are lying between 7.76 – 8.47 i.e. alkaline and more or less within the permissible range .

3.2.2 TSS – Values of Total Suspended Solids are low except for the samples collected from Ditch channel and River Satluj Creek . Higher TSS values indicate that the water is turbid.

3.2.3 BOD & COD – BOD values at all the sampling points exceed the permissible limit for drinking water sources as well as bathing water quality standards. The average BOD value is 13 mg/l. The BOD values ranged between 8.7 -18 mg/l.

COD values for the sample collected at Fazilka and Satluj Creek are very high, as compared to other surface water samples collected , which are also high. The COD values ranged between 45 - 200 mg/l .

It is pertinent to mention that Sabuana Drain is least affected with organic pollution.

3.2.4 Total Dissolved Solids – Except for the sample collected from Ditch Channel (3072 mg/l) TDS values are less than 2100 mg/l in all other samples , the prescribed limit for irrigation water. Values of TDS and Conductivity indicate linear relationship with correlation factor of 0.996 (**Fig. 4**)

3.2.5 Total Hardness – Surprisingly the Total hardness values indicates very hard category in comparison to general hardness values. The total hardness values ranged between 340 – 900 mg/ml.

3.2.6 Total and Faecal Coliform – Since the BOD/COD values are high, it is expected that the Coliform count will be higher. The values of T.C. ranged between 23 – 348 MPN/100ml For precise measurement of Total Coliform it is important that the specified methods for sampling, their preservation and analysis are completely followed .

3.3 Results and Discussion on monitoring by NGT Committee

Monitoring Committee appointed by Hon'ble NGT in OA No. 596 of 2019 Vikram Ahuja v/s State of Punjab on 16.01.2020 carried

out monitoring of both surface and ground water sources. The analysis results are given at **Annexure III**. Interpretation of results are summarised below :

3.3.1 Ground Water – There are six (06) ground water sampling points, two are from the village Gharumi, one each at Beriwala, Qudar Baksh, Humeke and Asafurala. The Statistical summary is given in **Table- 5**. Close examination of the statistical summary reveals the following facts :

- **pH and Alkalinity** – pH and Total alkalinity results indicates that water quality is alkaline ,mostly due to carbonate/bi-carbonates of Calcium. The alkalinity values lies between 5.0- - 120 mg/l with mean value being 83 mg/l. .The pH values range between 7.2-8.0 and are well within the prescribed limits.
- **Suspended Solids** – The Suspended Solids value lies within the range between 5-22 mg/l . The mean value being 10.2 mg/l. In the samples collected at Beriwala and Qadar Baksh the suspended solids values reported are nil. (Below detection limit)
- **Organic pollution-** Bio-chemical and Chemical Oxygen Demand (range 6-12 mg/l) data does not indicate any sewage contamination taking place at the sampling point, while the values of Total Coliform reported are in the range of 11 - 46 MPN/100ml ,with Below Detection Limit values recorded at Mumeke and Asafurala..
- **TDS & Electrical Conductivity** – The Total Dissolved Solids ranged between 1553-3091mg/l with average value of Total Dissolved Solids being 2408 mg/l , which indicates that as a whole the water quality is not good for irrigation. Except for the TDS values for samples collected at village Beriwala (1553 mg/l) and Asafurla (1932 mg/l), values at all other locations exceeded the

standards. Similar trend is also observed in case of electrical conductivity and also expected as these two parameters represents total ions and are thus linearly related.

- **Total Hardness** – Average value of Total Hardness is 480 mg/l and indicates that the water quality lies in the category very hard quality. However, at village Mumeke the water quality (186mg/l) lies in the category moderate to very hard.
- **Sodium Absorption Ratio** –The sodium (Na^+) values are greater than Ca^{++} values at all locations except for the sample collected at Qadar Baksh The Sodium Absorption ratio values ranged between 1.84-10.37, with Average Sodium Absorption ratio value being 7.43, and fall in the category between No/ low hard to appreciable hazard, need to be cautious for use in agriculture.
- **Chloride Value** – The values of Chloride at the monitoring sites ranged between 160-820 mg/l with average Chloride value of 333 mg/l. Except for both the samples collected at Gharumi village site the observed chloride concentration (660 & 820 mg/l)at other locations is within the norms.

3.3.2 Surface Water

Two surface water samples were collected by the monitoring Committee one at the old Fazilka drain at village Jhangar and the second from the pond near Beriwalla, both at Dist Fazilka. There is no significant difference in chemical composition between the 02 samples. The chemical characteristic of both the surface water samples collected indicate contamination with sewage. The values of pH recorded were 8.4 & 8.5, Total Dissolved Solids 1608 & 1600 mg/l and Conductivity 2472 & 2461 us/cm respectively at the 02 sampling points i.e. Fazilka Drain and pond

near Beriwalla. BOD values of 45 & 55 mg/l, COD values of 165 & 268 mg/l and Total Coliform contents of 8400 & 9400 MPN/100ml respectively support the evidence, that the water is contaminated with sewage. The observed values indicate that the water quality is suitable for irrigation. Hardness and Cation values also indicate the same trend.

3.4 Sampling programme of Monitoring Team on 08.03.2020

The Team engaged by PPCB in compliance to the decision of the Honble' National Green Tribunal Monitoring Committee visited the site on March 08, 2020. The team collected 02 surface water samples and 03 ground water samples. The collected samples were analysed for pH, Conductivity, BOD, COD, TDS, Chlorides and Total Hardness. Samples for TC and FC were not collected during the visit as facility for sampling were not available.

3.4.1 Surface Water

Surface . There are two points, one at Fazilka drain near village Kabulshah Hithon and the other one at River Satluj Creek in village Muhar Jamsher.

It is pertinent to mention that River water quality does not indicate contamination, BOD value being 02 mg/l. The water sample collected from Fazilka drain at village Jhangar indicates contamination with sewage, as the values of both the parameters i.e. BOD and COD are high i.e. 12mg/l and 68 mg/l respectively. The drain water cannot be used for Drinking purposes. However, the water can be used for irrigation. Results of surface waters are summarised in **Table- 6**

3.4.2 Ground water

There are three sampling points one near border check-post in Village Jhangar (450'feet depth), 2nd point is at village Nur Muhammad (33'feet depth) and third at village at Kothas near Lakhman pura (35' feet depth). The result of analysis of all these 03 samples does not indicate any contamination with sewage as values of BOD and COD in all the ground

water samples were reported below detection levels. Higher values of hardness and total dissolved solids does not make water suitable for drinking and other domestic purposes Results of ground water are summarized in Table 7.

3.4.3 Comparative study on surface and ground water results

It is observed that Quality of water in Satluj Creek is well within the standard, however hardness value indicates it is hard, while the water sample collected from Fazilka drain at village Jhangar indicates contamination with sewage, The 03 ground water samples collected does not show sewage contamination but high hardness and Total Dissolved Solids values indicate it may not be suitable as a drinking water source.

4 FINDINGS AND RECOMMENDATIONS

4.1 Findings

Facts emerged out from the aforesaid analysis of data collected under three different sampling programs are summarized below :

- It is observed that in all the three different sampling programmes, all the sampling points on surface water bodies (different drains -except for Satluj Creek) are contaminated with sewage as indicated with respect to BOD, COD and Coliform count.

With respect to TDS, Hardness and Conductivity i.e. ionic composition, it is observed that TDS and Conductivity although have higher value, but are within the irrigation standard. The values for hardness indicates, it is hard water, which may be attributed to influx of industrial effluent .

- The situation in groundwater results differs from that of surface water bodies. Even with the depth, the values differ significantly with respect to all parameters.

In shallow depth wells , the water quality is impacted with respect to Salinity (TDS & Conductivity) and the water quality lies in the

category very hard thereby rendering the water almost unsuitable for irrigation.

In some samples Sodium Absorption Ratio values are > 10 mg/l.

In ground water samples collected at Village Gharumi (35'), 02 samples at Beriwal (30' & 450'), Quadar Baksh urf Nooran (35') and Sureshwala (35') Total Faecal Coliform is reported. The presence of TC is not supported by BOD values which are < 1.0 mg/l. . However, possibility of Contamination cannot be ruled out. Before arriving at any conclusive evidence, further study is required following proper sampling, preservation and analytical procedures in accordance with the laboratory authorised protocol to generate reliable data and to draw inference.

- The high level of total hardness in Satluj Greek water as reported for the sampling conducted on 08.03.2020 needs further investigation.
- With depth, the ground water quality is better except for the hardness data.
- AS not much influx of industrial wastewater is there, toxicity of the drain/pond water is low, birds were seen on water hyacinth in the water ponding.
- The area being semi-arid zone, evaporation takes place in summer, as a result values of salinity, COD, hardness and SAR increase.
- Growth of weeds block the natural flow in Fazilka drain is, resulting in stagnation of the water and creation of pond..
- The ponding of water may result in its percolation down and impacting the ground water quality in shallow wells, as a result increasing concentration of salinity, SAR and hardness.
- The ground water samples have not been analysed for all Cations such as Ca^{++} , Na^{+} , Mg^{++} , K^{+} and Anions such as HCO_3^{-} , SO_4^{--} , Cl^{-} , NO_3^{-} .

4.2 Recommendations

In view of above, the following recommendation are made for consideration:

- The sewage coming from Fazilka and Abbohar towns be collected and treated. The treated sewage be used by industries in compliance with the Water policy of Punjab and excess treated sewage if any used for irrigation.
- In case the existing sewage treatment capacity is not adequate to treat the entire sewage generated in these cities/ towns , feasibility of adoption of In-situ bioremediation or phyto - remediation be explored to reduce the pollution load in drains/surface water bodies
- As the natural flow in Muazzam DCW(Fazilka drain) is blocked due to unwanted growth of weeds ,efforts should be made to clean the drain and maintain flow .Once the natural flow is maintained ponding of water will be reduced/eliminated and will help resolve issue of odour and contamination of ground water(if any) in nearby shallow wells, thereby improving the ground water quality.
- The irrigation department may explore the possibility of diverting the waste water flowing in the Muazzam DCW drain to Satluj Creek , as another option.
- The impact of partially/untreated sewage and industrial effluent flowing in the drains/ surface water bodies needs to be assessed through systematic observation that is seasonal variation as well as spatial variation . The percolation of waste water and its impact on the ground water quality depends upon many factors such as rate of abstraction of ground water, recharge rate of aquifer, type of soil, quantum of flow and velocity in the drains, evapo-transpiration rate, etc.

SPCB Punjab in collaboration with Monitoring Committee shall laydown a monitoring programme to ensure temporal and spatial distribution of the monitoring . To maintain continuity spatial distribution of locations of monitoring network shall be in accordance with original locations of SPCB, Punjab for its monitoring programme in August 2019.

- In future all ground water samples shall be analysed for all Cations such as Ca^{++} , Na^+ , Mg^{++} , K^+ and Anions such as HCO_3^- , SO_4^{--} , Cl^- , NO_3^- , along with other parameters as done presently.

Sampling frequency of once a month for surface water sampling and once in three months in case of ground water sampling is proposed.

To ensure that the data collected is accurate, reliable and precise the sampling and analysis, including preservation of samples (to avoid any deterioration of samples) will be done adopting the standard procedures, guidelines and Standard Operating Procedures.

Proper sampling, preservation and analysis though important for all parameters is very critical in case of microbiology samples. For collecting samples for TC and FC sterilized bottles be used and proper sampling procedure followed including sterilization of the source point. The sample collected be preserved as per the specified procedures. The adoption of right sampling procedure is important to avoid contamination and deterioration of sample.

(D.D.Basu)

(J.S.Kamyotra)

FIGURES

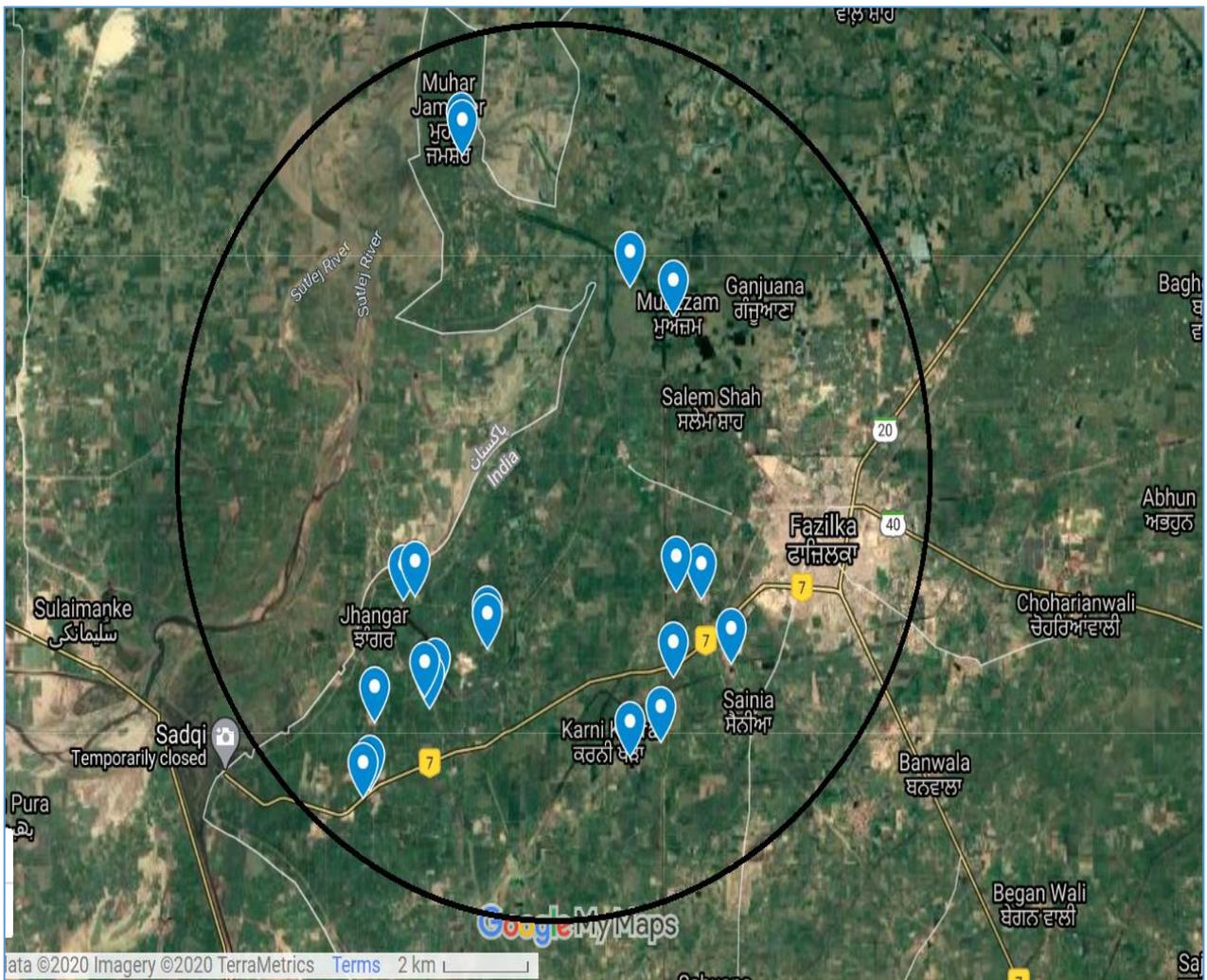


Fig. 2 Location of Ground Water Sampling Points (PPCB Programme)

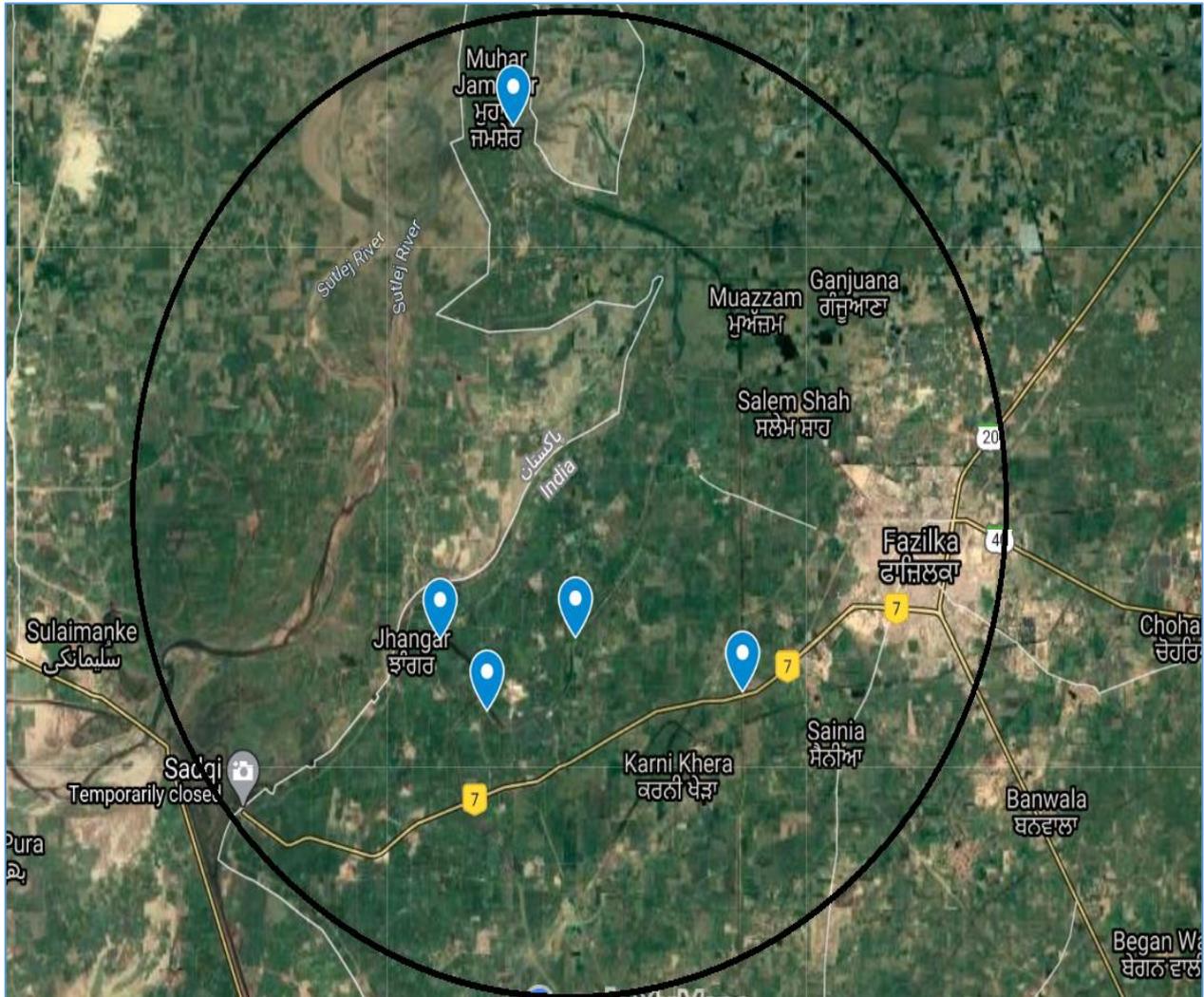


Fig. 3 Location of Surface Water Sampling Points (PPCB Programme)

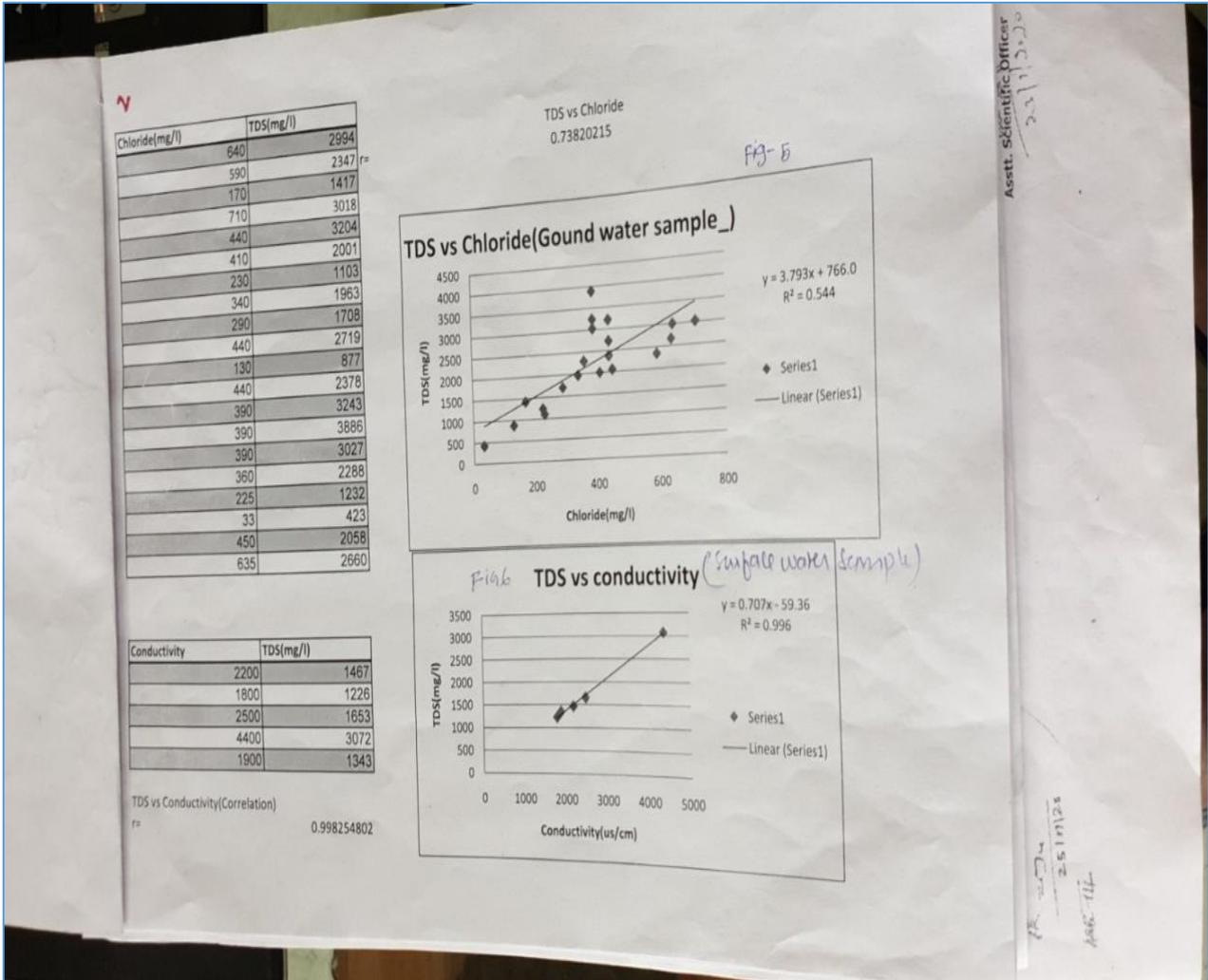


Fig. 4 Linear Relationship of TDS vs Conductivity in surface water and TDS vs Chloride in Ground Water

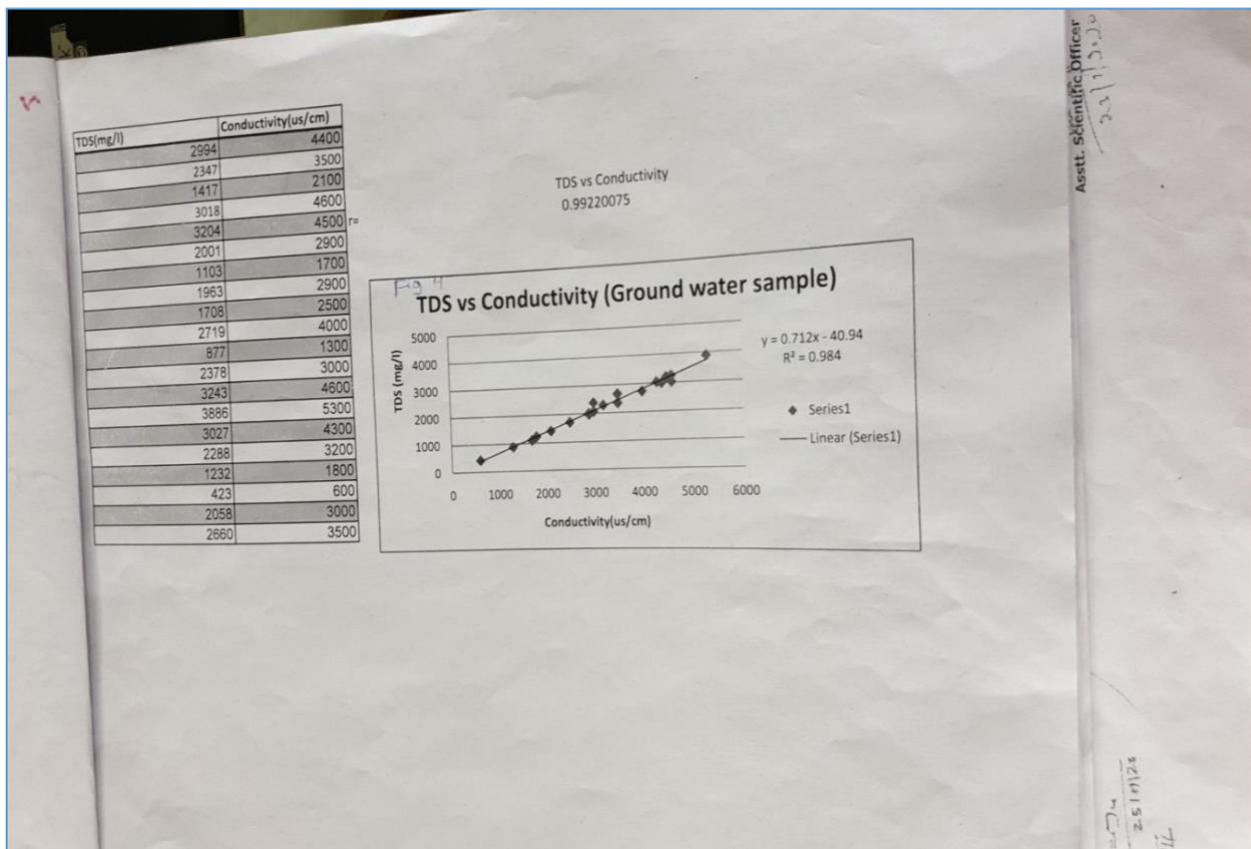


Fig. 5 Linear Relationship of TDS vs Conductivity in ground water

TABLES

**Table 1 Statistical Summary of Ground and Surface Water Quality
(PPCB – Programme)**

Parameters	Mean	Range	Standard Deviation
pH	-	7.48 – 8.36	
TSS	19	8.0 – 9.6	19.1942974
BOD		<1-3.6	
COD	25.75	16 -34	5056262402
TDS	2227.5	423 – 3886	902.2959078
Chloride	385.15	33 – 710	1755635363
Total Coliform	2098.2	0 – 24000	550028906
Alkalinity	566	220 – 1540	333.7253835
Sodium	634.5	62.5 – 1212	331.945089
Pottasium	24.95	5.8 – 82	25.28653688
Calcium	80.9	24 – 272	58.63526871
Magnesium	57.37	142 – 19.4	29.88048298
Conductivity	3185	600 – 5300	1257.09565
Hardness	439.5	160 – 980	214.6839783
Faecal Coliform	171.75	0 – 1300	350.1339405
Surface Water			
pH	-	7.76 – 8.47	
TSS	52.2	16 – 102	43.77442176
BOD	13.04	8.7 – 18	3.811840289
COD	113	45 – 200	70.09279564
TDS	1752.2	1226 – 3072	754.5499983
Total Coliform	178.8	23 – 348	119.4893301
Calcium	95.2	80 – 116	13.38656042
Magnesium	72,8	29 – 148	45.99673901
Conductivity	2560	1800 – 4400	1064.424727
Hardness	540	340 – 900	215.4065923
Faecal Coliform	9.6	0 – 33	13.42758355

Table 5 Statistical Summary of the results of Ground Water samples collected by NGT Monitoring Committee

Source of observation	Number of observation	Parameter	Mean	Range
Ground Water	6	pH	-	7.8 – 8.0
		Electrical Conductivity ug/cm	0328	2099 – 4130
		Total Dissolved Solids mg/l	102	05 – 22
		Total Suspended Solids mg/l	2408	1553 – 3041
		Chemical Oxygen Demand mg/l	9	6 – 12
		Biochemical Oxygen Demand mg/l	BDL	-
		Total alkalinity as CaCO3 mg/l	83	50 – 120
		Total Hardness as CaCO3 mg/l	480	186 – 699
		Calcium mg/l	84	32 – 145
		Magnesium mg/l	60	26 – 90
		Sodium	441	110 – 790
		Potassium	15.5	0.40 - 48
		Chloride	330	160 - 820

Table 6 Results of Surface Water Sampling - 08.03.2020

SI No.	Parameter	Fazilka Drain	River Sutlej Drain	Summary	
				Range	Mean
1	pH	7.8	7.9	7.8 – 7.9	
2	Electrical Conductivity us/cm	2193	696	696 – 2190	44
3	Chemical Oxygen Demand (mg/l)	68	20	20 – 68	07.0
4	Biochemical Oxygen Demand (mg/l)	12	02	2 – 12	07.0
5	Total Dissolved Solids (mg/l)	1401	409	409 -1401	905.0
6	Chloride mg/l	282	126	126 – 282	204
7	Total Hardness mg/l	402	270	270 -402	336

Table 7 Results of Ground Water Sampling - 08.03.2020

Parameters	Jhanger village (950')	Nur Muhamood (38')	Katha Alian Lukhman pura (30')	Range	Mean
pH	8.3	7.8	7.3	7.3 – 8.3	
Electrical Conductivity (us/cm)	2014	2362	2195	2014 – 2362	2190
Total Dissolved Solids (mg/l)	1205	1461	1314	1205 – 1461	1327
Chloride (mg/l)	346	254	201	201 – 346	267
Total Hardness mg/l	390	510	436	396 – 510	445

Note: BOD/COD values reported Below Detectable Limit (BDL)

Table 8 Comparative Study of Water Quality results for Surface and Ground Water sampling 08.03.2020

Parameter	Surface Water		Ground Water	
	Range	Mean	Range	Mean
pH	7.8 - 7.9		7.3 – 8.3	
Electrical Conductivity ug/CN	696 – 2193	1444.5	2014 – 2362	5198
Chemical Oxygen Demand (mg/l)	20 – 68	52.5	BDL	
Biochemical Oxygen Demand (mg/l)	2 – 12	7	BDL	
Chloride	126 – 282	204	201- 340	260
Total Hardness	270 – 462	501	390 – 510	445
Total Dissolved Solids (mg/l)	409 – 1401	1109.5	1205 – 1461	1327.7

ANNEXURES

ANNEXURE-I

G W SAMPLES DATA

S. No.	Village	Location name	Depth (ft)	Latitude	Longitude	pH	Total Suspended Solids (TSS) mg/L	Biochemical Oxygen Demand (BOD3 at 27°C) mg/L	Chemical Oxygen Demand (COD) Total mg/L	Total Dissolved Solids (TDS) mg/L	Chloride (as Cl) mg/L	Total Coliform MPN/100 mL	Alkalinity (as CaCO3) mg/L	Sodium (as Na) mg/L	Potassium (as K) mg/L	Calcium (as Ca) mg/L	Magnesium (as Mg) mg/L	Conductivity by µs/cm	Hardness Total (as CaCO3) mg/L	Faecal Coliform MPN/100 mL
1	Gharumi	From Handpump installed in house of Sh. Satpal s/o Sh. Hira Ram, Village Gharumi	35	30.3787875	73.9394248	7.87	96	<1	25	2994	640	2400	720	640	42.4	152	68	4400.0	660	330
2	Gharumi	From tubewell installed in agricultural land of Sh. Chinder Singh s/o Sh. Gajjan Singh, Village Gharumi	420	30.3765901	73.9341105	8.03	23	<1	29	2347	590	221	260	622	7	56	58	3500.0	380	8
3	Berwela	From tubewell installed in agricultural land of Sh. Gurdit Chana s/o Sh. Kaku Ram, Village Berwela	450	30.3781188	73.9321865	7.96	10	<1	22	1417	170	7900	260	442	72	40	38	2100	260	800
4	Berwela	From handpump installed in house of Sh. Lachman Dass s/o Sh. Baba Ram, Village Berwela	30	30.3744236	73.921091	8.23	23	<1	16	3018	710	3500	540	1110	8.2	48	63	4600	380	490
5	Paacca Chisti	From handpump installed in house of Kishan Lal s/o Sh. Bhagwan Chand, Village Paacca Chisti	35	30.3633581	73.919796	7.8	22	<1	28	3204	440	13	800	1117.5	13	40	53	4500	320	< 2
6	Paacca Chisti	From tubewell installed in agricultural land of Sh. Kuldeep Singh s/o Sh. Kashim Singh, Village Paacca Chisti	440	30.3622984	73.9184236	8.12	11	<1	21	2001	410	130	340	605	8	58	64	2900	410	< 2
7	Qadar Balsh	From tubewell installed in agricultural land of Sh. Gurdip Singh s/o Sh. Mukhtar Singh, Village Qadar Balsh urf Nooran near BSF Chowk	280	30.3927472	73.9279927	8.12	9	< 1	20	1103	230	23	340	305	6.3	40	29	1700	220	< 2
8	Qadar Balsh	From handpump installed in house of Sh. Dastan Singh s/o Sh. Dewan Singh, Village Qadar Balsh urf Nooran	35	30.3944205	73.9308533	7.95	16	<1	32	1963	340	24000	700	600	17.5	48	80	2900	450	1300
9	Mumbekke	From tubewell installed in agricultural land of Sh. Sahab Singh s/o Sh. Jevant Singh, Village Mumbekke	400	30.3870254	73.9479104	8.3	18	<1	23	1788	290	< 2	500	577	10.4	40	36	2500	250	< 2
10	Mumbekke	From handpump installed near Govt. Primary School, Village Mumbekke	40	30.385891	73.947831	8.36	11	<1	20	2719	440	542	960	1010	23	24	34	4000	200	5
11	Sureshwala	From handpump installed in house of Sh. Vikram s/o Sh. Dalip, Village Sureshwala near village pond	35	30.3836258	74.0058207	7.48	11	<1	34	877	130	2400	480	115	61	86	42	1300	390	490
12	Sureshwala	From tubewell installed in agricultural land of Sh. Hardeep Singh s/o Sh. Baldev Singh, Village Sureshwala	120	30.381389	73.992222	7.74	13	<1	30	2378	440	23	300	372	13	272	73	3000	980	< 2
13	Karni Khiera	From tubewell installed in agricultural land of Sh. Vikram Ahuja s/o Sh. Suninder Ahuja, Village Karni Khiera	110	30.3710037	73.9951806	7.92	15	<1	25	3243	390	79	520	980	16.2	120	97	4600	700	< 2
14	Karni Khiera	From handpump installed in house of Sh. Harbhajan Singh s/o Sh. Chana Singh, Village Karni Khiera	35	30.3687543	73.9819145	8.2	8	<1	32	3886	390	23	1540	1212	70	52	48	5300	330	< 2
15	Awa	From handpump installed in Gurdwara Sahib of Village Awa urf Wrayanpura	45	30.3938076	73.9967611	7.91	9	<1	25	3027	390	< 2	1100	842	82	70	142	4300	760	< 2
16	Awa	From tubewell installed in agricultural land of Sh. Sukhtan Singh s/o Sh. Karnal Singh, Village Awa urf Wanampura	125	30.3952053	73.9936671	7.98	12	<1	33	2288	360	5	640	720	13	72	34	3200	320	< 2
17	Muazzam	From handpump installed at shop of Sh. Ranjit Singh s/o Bhuman Singh, Village Muazzam	42	30.4389486	73.9923868	7.55	18	1.2	24	1232	225	< 2	420	235	9.2	136	24	1800	440	< 2
18	Muazzam	From tubewell installed in agricultural land of Sh. Balwant Singh, Village Muazzam	425	30.4432723	73.9819835	8.02	11	1.1	28	423	33	130	280	62.5	5.8	32	19.4	600	160	5
19	Muhar Jansher	From handpump installed at BSF Chowk -Rattan Post, Village Muhar Jansher	25	30.4656224	73.9417876	7.73	11	3.6	20	2058	450	542	400	525	11	120	48	3000	500	5
20	Muhar Jansher	From borewell installed in agricultural land of Sh. Harbans Singh s/o Sh. Jangir Singh, Village Muhar Jansher	125	30.464387	73.9421823	8.01	33	<1	28	2660	635	33	220	600	10	112	97	3500	680	2

SURFACE WATER SAMPLES DATA

S. No.	River/drain	Location name	Latitude	Longitude	pH	Total Suspended Solids (TSS) mg/L	Biochemical Oxygen Demand (BOD5 at 20°C) mg/L	Chemical Oxygen Demand (COD) mg/L	Total Dissolved Solids (TDS) mg/L	Total Coliform MPN/100ml	Calcium (as Ca) mg/L	Magnesium (as Mg) mg/L	Conductivity μ S/cm	Hardness Total (as CaCO3) mg/L	Faecal Coliform MPN/100ml	Designated Best Use Class as per CPCB norms
1	Sabwana Drain	near Al-Gharumbere mining with Muazzam DCB Deence Drain	30.380838	73.93664	7.76	20	8.7	45	147	348	80	72	2200	500	33	E
2	From Muazzam DCB Deence drain	near Al-Qatar Bush urf Noorai after mining with Sabwana drain	30.391365	73.927683	8.47	16	11.5	64	126	23	95	72	1800	540	<2	E
3	Fazila drain	entering Muazzam DCB Deence drain at Al-Khalil Shah Hitar upstream of Sabwana drain	30.3915559	73.935408	8.39	25	16	200	1653	130	88	29	2500	340	5	Worse than E
4	Direct Channel	on Fazila-Sadiq Overbridge near Al-Kam Niera	30.38355599	73.946082	8.1	98	11	80	3072	172	116	148	4400	900	8	Worse than E
5	River Sadiq Creek	centre mining with Direct Channel at vil Mular Jansher	30.4662149	73.942425	8.3	102	18	176	1343	221	95	43	1900	420	2	E

ANNEXURE-III

SW 2020

POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA WATER ANALYSIS REPORT

- | | |
|--|--|
| <p>1. Laboratory Sample No.
2. ULR Number
3. Name of Industry

4. Name of Sample collecting Officer
5. Designation of Officer authorizing Test
6. Type of Sample
7. Date & Time of Sample collection
8. Date & Time of Sample receipt in Lab.
9. Period of Analysis
10. Test Methods</p> | <p>SW 1663-1664/ H.O.Lab. Monitoring/2020
ULR-TC704518000000001789P
Surface water samples collected by NGT Monitoring Committee in O.A. No 596 of 2019 Vikram Ahuja V/s SoP.
Er. Rohit Singla, AEE
EE, RO.Faridkot
Grab
06.01.2020
07.01.2020
07.01.2020 to 22.1.2020
As per relevant parts of IS:3025/Methods of APHA and IS 1622</p> |
|--|--|

Results

Sr. No.	Point of sample collection	From old fazilka drain area village jhangir, Distt Fazilka	From pond near village beriwala, Distt, Fazilka
1.	pH	8.5	8.4
2.	Total Dissolved Solids mg/l	1608	1600
3.	Electrical Conductivity μ S/cm	2472	2461
4.	Chemical Oxygen Demand mg/l	165	268
5.	Bio-Chemical Oxygen Demand mg/l	45	55
6.	Total Suspended Solids mg/l	19	26
7.	Total Hardness mg/l	320	272
8.	Calcium mg/l	57	48
9.	Magnesium mg/l	43	37
10.	Total Coliform MPN/100ml	8400	9400
11.	Fecal Coliform MPN/100ml	1700	2100

---End of Report---

Analyzed by *K. Singh*
23/1/2020

M. Prasad
23/1/2020
Scientific Officer

Endst. No: 2814-16

Dt. 24/1/2020

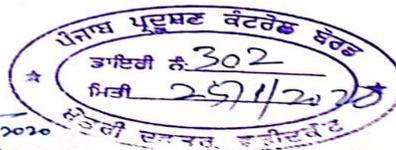
A copy of the above is forwarded to the:-

1. The Chairman Office of Executive committee, 5th tower, 4th floor, Forest Complex, Sector 68, Mohali
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.

AS. M. D.
23/1/2020
Asstt. Scientific Officer

FR *AS. M. D.*
25/1/20
AEE/2

AS. M. D.
23/1/2020
AS



ANNEXURE-IV

GW Reports

POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA GROUND WATER REPORT



- | | |
|---|---|
| <ol style="list-style-type: none"> 1. Laboratory Sample No. 2. ULR Number 3. Name of Industry 4. Name of Sample collecting Officer 5. Designation of authorizing Test 6. Date & Time of Sample collection 7. Date & Time of Sample receipt in Lab. 8. Period of Analysis 9. Test Methods | <p>GW 353-358/ H.O.Lab./ G.W. Monitoring/2020
ULR-TC70451800000001790P
Ground Water samples collected by Regional Office,
Faridkot
Er. Rohit Singla, AEE
NGT Monitoring Committee
07.01.2020</p> <p>07.01.2020</p> <p>07.01.2020 to 22.01.2020
As per relevant parts of IS:3025/IS:6122 &
Methods of APHA</p> |
|---|---|

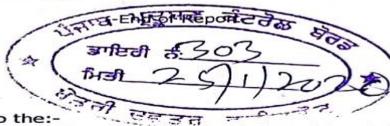
Results

Sr. no.	Parameters	From Handpump installed in House of Sh. Satpal S/o Sh. Hira Ram, Vill Gharumi	From Handpump installed outside house of Nanak Chand S/o Chamba Ram, Vill Gharumi	From Handpump installed in house of Sh. Lachman Dass S/o Sh. Bala Ram, Vill Beriwala	From Handpump installed in House of Darshan S/o Dewan Vill Qadar Bakash	From Handpump installed near Govt Primary School, Vill Mumeke	From handpump installed in house of Kala Singh S/o Jala Singh, Vill Asafurala
1	pH	7.2	7.3	7.7	7.6	8.0	7.2
2	Electrical Conductance $\mu\text{s}/\text{cm}$	3890	4150	2099	3330	3660	2620
3	Total Suspended Solids mg/l	22	5	BDL	BDL	8	6
4	Total Dissolved Solids mg/l	2837	3041	1553	2430	2654	1932
5	Chemical Oxygen Demand mg/l	10	12	BDL	6	8	BDL
6	Bio-Chemical Oxygen Demand mg/l	BDL	BDL	BDL	BDL	BDL	BDL
7	Total Alkalinity as CaCO_3 mg/l	80	50	70	100	120	80
8	Total Hardness as CaCO_3 mg/l	602	699	274	657	186	462
9	Calcium mg/l	129	145	44	115	32	98
10	Magnesium mg/l	68	82	40	90	26	53
11	*Sodium mg/l	595	790	400	110	475	276
12	*Potassium mg/l	5	11	48	0.55	0.45	28
13	Chloride mg/l	660	820	160	440	490	280
14	*Total MPN/100 ml Coliform.	46	17	26	11	BDL	BDL
15	*Fecal MPN/100 ml Coliform	BDL	BDL	BDL	BDL	BDL	BDL

* Not covered under scope of NABL.
Note: BDL means Below Method Detection Limit.

Analyzed by *AS 23/1/2020*

Endst. No: 2811-13



Mansu 23/1/2020
Scientific Officer
Dt. 29/1/2020

A copy of the above is forwarded to the:-

1. The Chairman Office of Executive committee, 5th tower, 4th floor, Forest Complex, Sector 68, Mohali
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Faridkot

FR 2024
25/1/20
Asst. Scientific Officer
29/01/2020
Am/CA

AS 23/1/2020
Asstt. Scientific Officer
23/1/2020

ANNEXURE-IV

GW Reports

**POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT**



- | | |
|---|---|
| 1. Laboratory Sample No. | GW 389-391/ H.O.Lab./ G.W. Monitoring/2020 |
| 2. ULR Number | ULR-TC70451800000002003P |
| 3. Name of Industry | Ground Water samples collected by Regional Office, Faridkot |
| 4. Name of Sample collecting Officer | Dr. D.D. Basu & Dr. J.S. Kamyotra , Er. Rohit Singla, AEE. |
| 5. Designation of authorizing Test | NGT Monitoring Committe |
| 6. Date &Time of Sample collection | 08.03.2020 |
| 7. Date &Time of Sample receipt in Lab. | 08.03.2020 |
| 8. Period of Analysis | 08.03.2020 to 16.03.2020 |
| 9. Test Methods | As per relevant parts of IS:3025/IS:6122 & Methods of APHA |

Results

Sr. no.	Parameters	From Tubewell near Border check Post in Village Jhanger (450')	From handpump installed in the house of Sh. Karnail Singh S/o Gama Singh, Village Nur Muhammad (35')	From handpump installed by Sh. Lachman Singh S/o Sh Bahia Singh, Village Kotha Alias Lukhmanpura (35')
1	pH	8.3	7.8	7.3
2	Electrical Conductivity μ S/cm	2014	2362	2195
3	Chemical Oxygen Demand mg/l	BDL	BDL	BDL
4	Bio-Chemical Oxygen Demand mg/l	BDL	BDL	BDL
5	Total Dissolved Solids mg/l	1205	1461	1314
6	Chloride mg/l	340	254	201
7	Total Hardness mg/l	390	510	436
8	*Total Coliform. MPN/100 ml	BDL	BDL	BDL
9	*Faecal Coliform MPN/100 ml	BDL	BDL	BDL

* Not covered under scope of NABL

Note: BDL means Below Method Detection Limit.

--End of Report--

Analyzed by

Scientific Officer
 Dt. 16/3/20

ANNEXURE-V

SW 2020

**POLLUTION CONTROL BOARD VATAVARAN BHAVAN
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**



TC-7045

1. Laboratory Sample No.	SW 2052-2053/ H.O.Lab. Monitoring/2020
2. ULR Number	ULR-TC704518000000002004P
3. Name of Industry	Surface water samples collected by NGT Monitoring Committee
4. Name of Sample collecting Officer	Dr. D.D. Basu & Dr. J.S. Kamyotra , Er. Rohit Singla, AEE,
5. Designation of Officer authorizing Test	EE, RO, Faridkot
6. Type of Sample	Grab
7. Date & Time of Sample collection	08.03.2020
8. Date & Time of Sample receipt in Lab.	08.03.2020
9. Period of Analysis	08.03.2020 to 16.03.2020
10. Test Methods	As per relevant parts of IS:3025/Methods of APHA and IS 1622

Results

S.N	Point of Sample Collection	From Fazilka drain carrying waste water of Fazilka town near village Kabulshah Hitthon	From River Sutlej Creek before mixing with point (i.e upstream) source of Ditch Channel in village Muhar Jamsher
1	pH	7.8	7.9
2	Electrical Conductivity $\mu\text{S/cm}$	2193	696
3	Chemical Oxygen Demand mg/l	68	20
4	Bio-Chemical Oxygen Demand mg/l	12	2
5	Total Dissolved Solids mg/l	1401	409
6	Chloride mg/l	282	126
7	Total Hardness mg/l	402	270

*Not covered under the scope of NABL.

---End of Report---

[Signature]
Analyzed by

[Signature]
Scientific Officer
[Signature]



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 16275

Dated: 22/7/2020

To

The Principal Secretary to Govt. of Punjab,
Department of Water Resources,
Pb. Civil Secretariat -2, Sector-9, Chandigarh.

Sub:

Regarding closing of regulator installed at Sabuana drain, Distt. Fazilka as per recommendations of NGT Monitoring Committee headed by Justice Jasbir Singh (Former judge Punjab & Haryana High Court) in O.A. No. 596 of 2019 titled as Vikram Ahuja vs State of Punjab.

In regard to above, it is intimated that the Hon'ble National Green Tribunal, New Delhi vide its order dated 17.12.2019 in O.A. No. 596 of 2019 titled as Vikram Ahuja v/s State of Punjab has directed the NGT Monitoring Committee (constituted by Hon'ble tribunal in O.A. no. 916 of 2018 in the matter of Sobha Singh and others v/s State of Punjab and others) to look into the grievances of Sh. Vikram Ahuja, appellant regarding water pollution created by accumulation in drains in District Fazilka.

Accordingly, the Monitoring Committee headed by Justice Jasbir Singh (Former Judge Punjab & Haryana High Court) visited the area in District Fazilka on 06.01.2020 and took a meeting with officers of various Departments on 07.01.2020 at District Administrative Complex, Fazilka, wherein the Chairman of the Committee directed that in order to reduce the inflow of effluent into the pond accumulated near the Indo-Pak border, the Department of Water Resources (Drainage) shall examine the issue with regard to closing of regulator installed at Sabuana drain so as to divert the effluent towards the creek leading to river Sutlej.

As per the report of the Executive Engineer (Drainage), regulator installed at Sabuana drain was closed on 10.01.2020 with gunny bags as a temporary arrangement so as to divert the effluent towards the creek leading to river Sutlej (the same was confirmed by the PPCB on 17.01.2020). But now the regulator has been opened as observed by the officers of PPCB on 17.04.2020 and effluent was flowing into Sabuana drain leading to pond, accumulating near the Indo-Pak border. The matter was considered by the NGT Monitoring

Committee and vide its report dated 29.04.2020 (copy attached) submitted to the Hon'ble National Green Tribunal, New Delhi, It has recommended to the Hon'ble Tribunal that the Chairman PPCB shall take up the matter with the Principal Secretary, Department of Water Resources to close the regulator installed at Sabuana drain so as to divert the effluent towards the creek leading to river Sutlej so that no stagnation in the form of big pond may occur.

It is, therefore, requested to kindly look into the matter and direct the concerned officers of your Department to close the regulator installed at Sabuana drain so as to divert the effluent towards the creek leading to river Sutlej so that no stagnation in the form of big pond may occur and the recommendations of NGT Monitoring Committee are complied with.

DA/as - Above

J/L
Kejall
21/7/2020
Member Secretary

Endst. No. 16276

Dated 22/7/2020

A copy of the above is forwarded to the Chairman, NGT Monitoring Committee, Tower no. 5, 4th Floor, Forest Complex, Sector- 68, S.A.S. Nagar for information please.

J/L
Kejall
21/7/2020
Member Secretary

Annexure - D

Vini Mahajan, IAS

ਵਿਨੀ ਮਹਾਜਨ, ਆਈ.ਏ.ਐਸ



CSO/2020/852
Chief Secretary to Govt. of Punjab
Chandigarh - 160 001

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਚੰਡੀਗੜ੍ਹ - 160 001

Phone/ਫੋਨ : 0172-2740156, 2740860

Fax/ਫੈਕਸ : 2742488

Email : cs@punjab.gov.in

Dated: 19.11.2020

Subject : Compliance of recommendations of Monitoring Committee in the matter of O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.

It has come to my notice that OA no. 596/2019 was filed by Sh. Vikram Ahuja, resident of Fazilka before the Hon'ble NGT and sought remedial action for violation of environmental norms by due to discharge of untreated sewage and effluent into the drain and other water bodies in district Fazilka.

2. Subsequently, the Tribunal requested the Monitoring Committee headed by Justice Jasbir Singh (Retd.) earlier constituted in OA no. 916/2018, to look into the matter. The NGT Monitoring Committee filed its report in the Hon'ble NGT on 29.04.2020. The Hon'ble NGT vide order dated 29.06.2020 directed that since the report has been furnished to the concerned authorities and there are no objections against the same, the recommendations of the Monitoring Committee be duly complied with which may be overseen by the Chief Secretary, Punjab. Accordingly, the compliance prepared by Punjab Pollution Control Board w.r.t. the recommendations of the Monitoring Committee is attached herewith for your ready reference.

3. It has been observed that a number of activities pertaining to your department are yet to be completed as per directions of NGT Monitoring Committee.

4. I therefore request you to look into the matter at personal level and ensure compliance of the recommendations of the NGT Monitoring Committee in a time bound manner.

Yours sincerely,

(Vini Mahajan)

- 1) Additional Chief Secretary to Government of Punjab,
Animal Husbandry, Dairy Development & Fisheries
- 2) Principal Secretary to Government of Punjab,
Department of Water Resources
- 3) Principal Secretary to Government of Punjab,
Department of Water Supply & Sanitation
- 4) Secretary to Government of Punjab,
Department of Local Government

ਦਫਤਰ ਮੁੱਖ ਖੇਤੀਬਾੜੀ ਅਫਸਰ, ਜਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ।
ਤਹਿਸੀਲ ਕੰਪਲੈਕਸ(ਪਹਿਲੀ ਮੰਜਿਲ),
Email: caofzk@gmail.com

ਸੇਵਾ ਵਿਖੇ,

ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ,
ਫਰੀਦਕੋਟ।

ਨੰਬਰ: 6628

ਮਿਤੀ: 28/10/2020

ਵਿਸ਼ਾ:

Regarding compliance of the order dated 29-06-2020 passed by Hon'ble NGT, New Delhi in O.A. No.596 of 2019- Vikram Ahuja Vs State of Punjab & Ors.

ਹਵਾਲਾ:

ਆਪ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: 4239 ਮਿਤੀ 22-10-2020 ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਵਾਲੇ ਪੱਤਰ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਵਿਭਾਗ ਵੱਲੋਂ ਵੱਖ-ਵੱਖ ਫਸਲਾਂ ਦੇ ਝਾੜ ਦੇ ਅੰਕੜੇ ਲੈਣ ਲਈ ਹੈਂਡਮ ਤਰੀਕੇ ਨਾਲ ਕੁੱਝ ਪਿੰਡਾਂ ਦੀ ਚੋਣ ਕੀਤੀ ਜਾਂਦੀ ਹੈ। ਇਨ੍ਹਾਂ ਪਿੰਡਾਂ ਵਿਚ ਪ੍ਰਤੀ ਪਿੰਡ 2 ਪਲਾਟਾਂ (ਇਕ ਮਰਲਾ ਪ੍ਰਤੀ ਪਲਾਟ) ਵਿਚ ਕਰੋਪ ਕਟਿੰਗ ਕਰਵਾਈ ਜਾਂਦੀ ਹੈ। ਇਸ ਤਰ੍ਹਾਂ ਹੀ ਚੁਣੇ ਗਏ ਪਿੰਡਾਂ ਤੋਂ ਪ੍ਰਾਪਤ ਹੋਏ ਝਾੜ ਤੋਂ ਹੀ ਜਿਲ੍ਹੇ ਦਾ ਔਸਤ ਝਾੜ ਤਿਆਰ ਕੀਤਾ ਜਾਂਦਾ ਹੈ। ਇਥੇ ਆਪ ਜੀ ਨੂੰ ਦੱਸਣਯੋਗ ਹੈ ਕਿ ਇਸ ਵਿਚ ਜਿਲ੍ਹੇ ਦੇ ਸਾਰੇ ਪਿੰਡ ਕਵਰ ਨਹੀਂ ਕੀਤੇ ਜਾ ਸਕਦੇ। ਆਪ ਦੇ ਪੱਤਰ ਅਨੁਸਾਰ ਜਿਨ੍ਹਾਂ ਉਕਤ ਕੇਸਾਂ ਵਿਚ ਸ਼ਾਮਿਲ ਜਿਨ੍ਹਾਂ ਪਿੰਡਾਂ ਵਿਚ ਪਿਛਲੇ 3 ਸਾਲਾ ਦੌਰਾਨ ਫਸਲ ਕਟਾਈ ਤਜਰਬੇ ਨਹੀਂ ਹੋਏ ਉਨ੍ਹਾਂ ਪਿੰਡਾਂ ਦਾ ਔਸਤ ਝਾੜ ਜਿਲ੍ਹੇ ਦਾ ਔਸਤ ਝਾੜ ਸਮਝ ਲਿਆ ਜਾਵੇ।

ਸੋ ਇਸ ਕਰਕੇ ਪਿਛਲੇ 3 ਸਾਲਾਂ ਦੌਰਾਨ ਉਕਤ ਕੇਸ ਨਾਲ ਸਬੰਧਤ ਜਿਹੜੇ ਪਿੰਡਾਂ ਵਿਚ ਕਰੋਪ ਕਟਿੰਗ ਕੀਤੀ ਗਈ ਸੀ, ਉਨ੍ਹਾਂ ਦੇ ਝਾੜ ਅਤੇ ਜਿਲ੍ਹੇ ਦੇ ਔਸਤ ਝਾੜ ਨਾਲ ਨੱਥੀ ਰਿਪੋਰਟ ਵਿਚ ਆਪ ਜੀ ਨੂੰ ਭੇਜੇ ਜਾਂਦੇ ਹਨ ਜੀ।

ਨੱਥੀ: ਝਾੜ ਦਾ ਵੇਰਵਾ


ਮੁੱਖ ਖੇਤੀਬਾੜੀ ਅਫਸਰ,
ਫਾਜ਼ਿਲਕਾ।

ਜਿਲਾ ਫਾਜ਼ਿਲਕਾ ਦੇ ਅੰਤਰਰਾਸ਼ਟਰੀ ਸਰਹੱਦ ਨਾਲ ਲਗਦੇ ਪਿੰਡਾਂ ਵਿਚ ਪਿਛਲੇ 3 ਸਾਲਾ ਦੌਰਾਨ ਕੀਤੇ ਗਏ ਫਸਲ ਕਟਾਈ ਤਜਰਬਿਆਂ ਅਨੁਸਾਰ ਝਾੜ ਅਤੇ ਜਿਲੇ ਦਾ ਕੁੱਲ ਔਸਤ ਝਾੜ

ਸਾਲ	ਝੋਨਾ			ਕਣਕ		
	ਬਾਰਡਰ ਵਾਲੇ ਪਿੰਡ ਜਿੰਨਾ ਵਿਚ ਫਸਲ ਕਟਾਈ ਤਜਰਬੇ ਕਰਵਾਏ ਗਏ	ਬਾਰਡਰ ਵਾਲੇ ਪਿੰਡਾਂ ਵਿਚ ਔਸਤ ਝਾੜ (ਕਿਲੋਗ੍ਰਾਮ/ਏਕੜ)	ਜਿਲੇ ਦਾ ਔਸਤ ਝਾੜ (ਕਿਲੋਗ੍ਰਾਮ/ਏਕੜ)	ਬਾਰਡਰ ਵਾਲੇ ਪਿੰਡ ਜਿੰਨਾ ਵਿਚ ਫਸਲ ਕਟਾਈ ਤਜਰਬੇ ਕਰਵਾਏ ਗਏ	ਬਾਰਡਰ ਵਾਲੇ ਪਿੰਡਾਂ ਵਿਚ ਔਸਤ ਝਾੜ (ਕਿਲੋਗ੍ਰਾਮ/ਏਕੜ)	ਜਿਲੇ ਦਾ ਔਸਤ ਝਾੜ (ਕਿਲੋਗ੍ਰਾਮ/ਏਕੜ)
2016-17	ਪੱਕਾ ਚਿਸ਼ਤੀ, ਕਾਦਰ ਬਖਸ਼	1818	2102	ਪੱਕਾ ਚਿਸ਼ਤੀ, ਕਾਦਰ ਬਖਸ਼	2168	1977
2017-18	ਇਸ ਸੀਜ਼ਨ ਦੌਰਾਨ ਇਹਨਾਂ ਪਿੰਡਾਂ ਵਿਚ ਕੋਈ ਫਸਲ ਕਟਾਈ ਤਜਰਬਾ ਨਹੀਂ ਕੀਤਾ ਗਿਆ		1955	ਆਵਾ	1984	1917
2018-19	ਮੁਹਾਰ ਜਮਸ਼ੇਰ, ਕੋਠਾ	2040	1966	ਮੁਹਾਰ ਜਮਸ਼ੇਰ, ਕੋਠਾ	2138	2024
2019-20	ਬੇਰੀਵਾਲਾ, ਮੁੱਠਿਆਂਵਾਲੀ	1620	1851	ਬੇਰੀਵਾਲਾ	2072	1974

ਸੁ 1
ਮੁੱਖ ਖੇਤੀਬਾੜੀ ਅਫਸਰ
ਫਾਜ਼ਿਲਕਾ।

Vini Mahajan, IAS

ਵਿਨੀ ਮਹਾਜਨ, ਆਈ.ਏ.ਐਸ



CSO/2020/850
Chief Secretary to Govt. of Punjab.

Chandigarh - 160 001

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਚੰਡੀਗੜ੍ਹ - 160 001

Phone/ਫੋਨ : 0172-2740156, 2740860

Fax/ਫੈਕਸ : 2742488

Email : cs@punjab.gov.in

Dated. 19.11.2020

Subject : Compliance of recommendations of Monitoring Committee in the matter of O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.

Dear Sh UP Singh,

It has come to my notice that OA no. 596/2019 was filed by Sh. Vikram Ahuja, resident of Fazilka before the Hon'ble NGT and sought remedial action for violation of environmental norms due to discharge of untreated sewage and effluent into the drain and other water bodies in district Fazilka.

2. Subsequently, the Tribunal requested the Monitoring Committee headed by Justice Jasbir Singh (Retd.) earlier constituted in OA no. 916/2018 to look into the matter. The NGT Monitoring Committee filed its report in the Hon'ble NGT on 29.04.2020. The Hon'ble NGT vide order dated 29.06.2020 directed that since the report has been furnished to the concerned authorities and there are no objections against the same, the recommendations of the Monitoring Committee be duly complied with which may be overseen by the Chief Secretary, Punjab. Apart from other recommended actions, one of the recommendations was as under;

"The Monitoring Committee recommends that Chief Secretary, Punjab shall take up matter with the Ministry of Water Resources, Government of India, New Delhi to further take up the matter with the concerned Ministry of Government of Pakistan through Ministry of External Affairs, Govt. of India to open the Fazilka drain, which presently has been closed at the borderline of the countries, to make free flow in the river Sutlej so as to avoid stagnation and seepage in the Fazilka area."

3. I therefore request you to look into the matter and take up the issue with the Ministry of External Affairs, Government of India.

4. A copy of the order ibid is annexed.

Regards

Yours sincerely,

(Vini Mahajan)

Sh. U.P. Singh,
Secretary to Government of India,
Department of Water Resources,
River Development & Ganga Rejuvenation,
Ministry of Jal Shakti,
Shram Shakti Bhawan, Rafi Marg,
New Delhi- 110 001.



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 1627B

Dated: 22/7/2020

To

The Secretary to Govt. of Punjab,
Department of Water Supply & Sanitation,
Pb. Secretariat -2, Sector-9, Chandigarh.

Sub: Regarding Operation & Maintenance of Sewage Treatment Plants installed at Jalalabad (w), Distt. Fazilka and Sri Muktsar Sahib towns - Recommendations of Monitoring Committee headed by Justice Jasbir Singh (Former Judge Punjab & Haryana High Court) in O.A. No. 596 of 2019 titled as Vikram Ahuja vs State of Punjab.

In regard to above, it is intimated that the Hon'ble National Green Tribunal, New Delhi vide its order dated 17.12.2019 in O.A. No. 596 of 2019 titled as Vikram Ahuja v/s State of Punjab has directed the NGT Monitoring Committee (constituted by Hon'ble tribunal in O.A. no. 916 of 2018 in the matter of Sobha Singh and others v/s State of Punjab and others) to look into the grievances of Sh. Vikram Ahuja, appellant regarding water pollution created by accumulation in drains in District Fazilka.

Accordingly, the NGT Monitoring Committee headed by Justice Jasbir Singh (Former Judge Punjab & Haryana High Court) visited the area in District Fazilka on 06.01.2020 and took a meeting with officers of various Departments on 07.01.2020 at District Administrative Complex, Fazilka, wherein the Chairman of Committee was apprised that the Sewage Treatment Plants (STPs) installed at Jalalabad (w), (capacity 8 MLD) and Sri Muktsar Sahib (capacity 8.7 MLD & 5.7 MLD) are being operated by Department of Water Supply & Sanitation. However, the said STP's are not working efficiently to achieve prescribed standards.

The matter was considered by the NGT Monitoring Committee and vide its report dated 29.04.2020 (copy attached) submitted to the Hon'ble National Green Tribunal, New Delhi, it has recommended to the Hon'ble Tribunal that the Chairman PPCB shall take up the matter with the Principal Secretary, Department of Water Supply & Sanitation for

handing over the operation and maintenance of these STPs to Punjab Water Supply & Sewerage Board (PWSSB), being an Executing Agency in this regard, so that these STPs may be operated efficiently.

It is therefore, requested to kindly look into the matter so that recommendations of NGT Monitoring Committee are complied with.

DA/as - Above

Keval
21/7/2020
Member Secretary

Endst. No. 16274

Dated 22/7/2020

A copy of the above is forwarded to the Chairman, NGT Monitoring Committee, Tower no. 5, 4th Floor, Forest Complex, Sector- 68, S.A.S. Nagar for information please.

Keval
21/7/2020
Member Secretary

ਵਾਤਾਵਰਨ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

Phone: 0175-2215802 E-mail : msppcb@gmail.com, Web: www.ppcb.gov.in

Vini Mahajan, IAS

ਵਿਨੀ ਮਹਾਜਨ, ਆਈ.ਏ.ਐਸ



Annexure - H
CSO/2020/853
Chief Secretary to Govt. of Punjab
Chandigarh - 160 001

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਚੰਡੀਗੜ੍ਹ - 160 001

Phone/ਫੋਨ : 0172-2740156, 2740860

Fax/ਫੈਕਸ : 2742488

Email : cs@punjab.gov.in

Dated. 19.11.2020

Subject : Compliance of recommendations of Monitoring Committee in the matter of O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.

It has come to my notice that OA no. 596/2019 was filed by Sh. Vikram Ahuja, resident of Fazilka before the Hon'ble NGT and sought remedial action for violation of environmental norms by due to discharge of untreated sewage and effluent into the drain and other water bodies in district Fazilka.

2. Subsequently, the Tribunal requested the Monitoring Committee headed by Justice Jasbir Singh (Retd.) earlier constituted in OA no. 916/2018, to look into the matter. The NGT Monitoring Committee filed its report in the Hon'ble NGT on 29.04.2020. The Hon'ble NGT vide order dated 29.06.2020 directed that since the report has been furnished to the concerned authorities and there are no objections against the same, the recommendations of the Monitoring Committee be duly complied with which may be overseen by the Chief Secretary, Punjab. Accordingly, the compliance prepared by Punjab Pollution Control Board w.r.t. the recommendations of the Monitoring Committee is attached herewith for your ready reference.

3. It has been observed that a number of activities pertaining to your department are yet to be completed as per directions of NGT Monitoring Committee.

4. I therefore request you to look into the matter at personal level and ensure compliance of the recommendations of the NGT Monitoring Committee in a time bound manner.

Yours sincerely,

(Vini Mahajan)

- 1) Additional Chief Secretary to Government of Punjab, Animal Husbandry, Dairy Development & Fisheries
- 2) Principal Secretary to Government of Punjab, Department of Water Resources
- 3) Principal Secretary to Government of Punjab, Department of Water Supply & Sanitation
- 4) Secretary to Government of Punjab, Department of Local Government

ਦਫਤਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਮੰਡਲ ਫਾਜ਼ਿਲਕਾ

ਸੇਵਾ ਵਿਖੇ,

Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Faridkot

ਨੰ. 3913 ਮਿਤੀ 23/10/2020

ਵਿਸ਼ਾ:- Regarding compliance of the report dated 29-04-2020 of the NGT Monitoring Committee submitted to Hon'ble National Green Tribunal New Delhi in O.A. No. 596 of 2019- Vikram Ahuja Vs State of Punjab & Ors.

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ. 4240 ਮਿਤੀ 22-10-2020

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿਚ NGT Monitoring Committee

ਵਲੋਂ ਦਿੱਤੀ ਗਈ ਰਿਪੋਰਟ ਅਨੁਸਾਰ ਹੇਠ ਲਿਖੇ ਹੋਏ ਪੰਪਾਂ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਮਾਲਕਾਂ ਨਾਲ ਤਾਲਮੇਲ ਕਰਦੇ ਹੋਏ ਬੰਦ ਕਰਵਾ ਦਿੱਤਾ ਗਿਆ ਹੈ ਅਤੇ ਉਸ ਉਪਰ ਲਾਲ ਰੰਗ ਨਾਲ ਲਿਖ ਦਿੱਤਾ ਗਿਆ ਹੈ ਕਿ ਇਹ ਹੋਏ ਪੰਪ ਦਾ ਪਾਣੀ ਪੀਣ ਯੋਗ ਨਹੀਂ ਹੈ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਸਬੰਧਤ ਪਰਿਵਾਰਾਂ ਨੂੰ ਪੀਣ ਵਾਲਾ ਪਾਣੀ ਪਿੰਡ ਦੇ ਵਾਟਰ ਵਰਕਸ ਦੀ ਸਪਲਾਈ ਤੋਂ ਲੈਣ ਲਈ ਪ੍ਰੇਰਿਤ ਕੀਤਾ ਗਿਆ ਹੈ ਅਤੇ ਜਿਥੇ ਆਰ.ਓ.ਪਲਾਂਟ ਲੱਗੇ ਹੋਏ ਹਨ, ਉਨ੍ਹਾਂ ਪਿੰਡਾਂ ਵਿੱਚ ਪਾਣੀ ਆਰ.ਓ.ਪਲਾਂਟ ਤੋਂ ਲੈਣ ਲਈ ਜਾਗਰੂਕ ਕੀਤਾ ਗਿਆ ਹੈ ਜੀ।

ਲੜੀ ਨੰ.	ਪਿੰਡ ਦਾ ਨਾਮ	ਪਿੰਡ ਵਾਸੀ ਦਾ ਨਾਮ	ਪਿਤਾ ਦਾ ਨਾਮ
1	ਘੜੂਮੀ	ਸ਼੍ਰੀ ਸਤਪਾਲ	ਸ਼੍ਰੀ ਹੀਰਾ ਰਾਮ
2	ਘੜੂਮੀ	ਸ਼੍ਰੀ ਨਾਨਕ ਚੰਦ	ਸ਼੍ਰੀ ਚੰਬਾ ਰਾਮ
3	ਕਾਦਰ ਬਖਸ਼	ਸ਼੍ਰੀ ਦਰਸ਼ਨ	ਸ਼੍ਰੀ ਦੀਵਾਨ
4	ਮੁੰਬੋਕੇ	ਨੇੜੇ ਸਰਕਾਰੀ ਪ੍ਰਾਇਮਰੀ ਸਕੂਲ	
5	ਬੇਰੀ ਵਾਲਾ	ਸ਼੍ਰੀ ਲਛਮਣ ਦਾਸ	ਸ਼੍ਰੀ ਬਾਲਾ ਰਾਮ
6	ਆਸਫ ਵਾਲਾ	ਸ਼੍ਰੀ ਕਾਲਾ ਸਿੰਘ	ਸ਼੍ਰੀ ਜੱਲਾ ਸਿੰਘ

ਉਕਤ ਤੋਂ ਇਲਾਵਾ ਜਲ ਸਪਲਾਈ ਸਕੀਮ ਰਾਮ ਨਗਰ ਜੱਟ ਵਾਲੀ, ਪੈਚਾ ਵਾਲੀ ਅਤੇ ਆਲਮ ਸ਼ਾਹ ਵਿਖੇ ਪਾਣੀ ਪੀਣ ਯੋਗ ਨਾ ਹੋਣ ਕਾਰਨ ਪਿੰਡ ਵਾਸੀਆਂ ਨੂੰ ਪਿੰਡ ਵਿੱਚ ਲੱਗੇ ਆਰ.ਓ.ਪਲਾਂਟ ਤੋਂ ਪਾਣੀ ਲੈਣ ਲਈ ਪ੍ਰੇਰਿਤ ਕੀਤਾ ਗਿਆ ਹੈ।

ਇਸ ਤੋਂ ਇਲਾਵਾ ਉਕਤ ਪਿੰਡਾਂ ਨੂੰ ਨਹਿਰੀ ਪਾਣੀ ਮੁਹਈਆ ਕਰਵਾਉਣ ਲਈ ਜ਼ਿਲ੍ਹੇ ਫਾਜ਼ਿਲਕਾ ਦੇ 195 ਨੰ. ਪਿੰਡਾਂ ਲਈ ਸਰਫੇਸ ਵਾਟਰ ਬੇਸਡ ਪ੍ਰੋਜੈਕਟ ਤਿਆਰ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ ਜੀ।

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਜ/ਸ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਮੰਡਲ
ਫਾਜ਼ਿਲਕਾ

ਦਫਤਰ ਸਿਵਲ ਸਰਜਨ, ਫ਼ਾਜ਼ਿਲਕਾ

Ph.01638-264105, E-mail civilsurgeonfazilka@gmail.com

ਸੇਵਾ ਵਿਖੇ,

Environmental Engineer,
Punjab Pollution control Board
Faridkot.

ਨੰ: 308/3061

ਮਿਤੀ. 30/10/2020

ਵਿਸ਼ਾ:

Regarding Compliance of the order dated 29.06.2020 passed by Hon'ble NGT, New Delhi in Q.A.No.596 of 2019-Vikram Ahuja Vs state of punjab & Ors.

ਹਵਾਲਾ:

ਆਪ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: 4241 ਮਿਤੀ 22/10/2020 ਦੇ ਸਬੰਧ ਵਿੱਚ ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਆਪ ਜੀ ਵਲੋਂ ਮੰਗੀ ਸੂਚਨਾ ਜ਼ਿਲ੍ਹਾ ਫ਼ਾਜ਼ਿਲਕਾ ਅਧੀਨ ਆਉਂਦੀ ਸਬੰਧਤ ਸਿਹਤ ਸੰਸਥਾ ਦੇ ਮੁੱਖੀ (ਸੀਨੀਅਰ ਮੈਡੀਕਲ ਅਫਸਰ ਇੰਚ: ਸੀ.ਐਚ.ਸੀ. ਡੱਬਵਾਲਾ ਕਲਾਂ) ਵਲੋਂ ਆਪਣੇ ਪੱਤਰ ਨੰ: ਐਨ.ਐਚ.ਐਮ.20/DWK/234 Date:27/10/2020 ਰਾਹੀਂ ਰਿਪੋਰਟ ਇਸ ਦਫਤਰ ਨੂੰ ਪ੍ਰਾਪਤ ਹੋਈ ਹੈ। ਜਿਸ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਨੂੰ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ ।

ਨੱਥੀ:(ਉਕਤ ਅਨੁਸਾਰ)

ਸਿਵਲ ਸਰਜਨ ਫ਼ਾਜ਼ਿਲਕਾ

ਪਿੱਠ.ਅੰਕਣ.ਨੰ: 3080/3068

ਮਿਤੀ 30/10/2020

ਉਤਾਰਾ:-

(1) ਡਾਇਰੈਕਟਰ, ਸਿਹਤ ਤੇ ਪਰਿਵਾਰ ਭਲਾਈ ਵਿਭਾਗ, ਪੰਜਾਬ ਚੰਡੀਗੜ੍ਹ ਜੀ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: ਡੀ.ਐਚ.ਐਸ./ਪੀ.ਬੀ./20/ਪੀ.ਸੀ/86-93 ਮਿਤੀ 15/09/2020 ਦੇ ਸਬੰਧ ਵਿੱਚ ਉਕਤ ਅਨੁਸਾਰ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ

ਸਿਵਲ ਸਰਜਨ ਫ਼ਾਜ਼ਿਲਕਾ



DEPARTMENT OF HEALTH AND FAMILY WELFARE PUNJAB
OFFICE OF THE NATIONAL HEALTH MISSION
CHC DAB WALA KALAN DISTT. FAZILKA
Email id- nrhmchcdwkw@gmail.com PH -01638240343



NO.NHM/20/DWK/ 234

DATE 27/10/2020

ਸੇਵਾ ਵਿਖੇ,

ਮਾਨਯੋਗ ਸਿਵਲ ਸਰਜਨ,
ਜ਼ਿਲਾ ਫਾਜ਼ਿਲਕਾ।

ਵਿਸ਼ਾ:- Regarding Compliance of order dated 29.06.2020. passed by Hon'ble NGT, New Delhi

Q.A.No.596 of 2019-Vikram Ahuja Vs state of Punjab &Ors.

ਹਵਾਲਾ:- ਇਨਵਾਇਰਮੈਂਟ ਇੰਜੀਨੀਅਰ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ ਫਾਜ਼ਿਲਕਾ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ
ਨੰ:4241 ਮਿਤੀ 22/10/2020 ਦੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਆਪ ਜੀ ਨੂੰ ਨੱਥੀ ਪ੍ਰਫਾਰਮੇ ਤੇ ਰਿਪੋਰਟ ਭਰ ਕੇ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।
ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਲਈ ਹੈ ਜੀ।

ਸੀਨੀਅਰ ਮੈਡੀਕਲ ਅਫਸਰ,
ਇੰ.ਸੀ.ਐਚ.ਸੀ ਡੱਬਵਾਲਾ ਕਲਾਂ।

Performa for submission of report regarding Health Check Camps

Sr.No	Location of the camp	Date on which camp was organized	Name of Doctor & name of their organized	No. of people examined	No. of people found effected with water born disease.
<u>1</u>	<u>Asaf wala</u>	<u>20/08/2020</u>	<u>Dr. Ashish Grover</u>	<u>25</u>	<u>01</u>
<u>2</u>	<u>Mouzam</u>	<u>31/08/2020</u>	<u>Dr. Amit Guglani</u>	<u>39</u>	<u>02</u>
<u>3</u>	<u>Karnik heria</u>	<u>08/09/2020</u>	<u>Dr. Ashish Grover</u>	<u>20</u>	<u>03</u>
<u>4</u>	<u>Mouzam</u>	<u>23/09/2020</u>	<u>Dr. Vinod, Mahipal</u>	<u>57</u>	<u>02</u>
<u>5</u>	<u>Asaf wala</u>	<u>24/09/2020</u>	<u>Dr. Vinod, Mahipal</u>	<u>62</u>	<u>00</u>

Signature


Senior Medical Officer,
Designation: **MC CHC Dabwalal Kalan (Fzr.)**

Amesure -K

CSO/2020/851

Chief Secretary to Govt. of Punjab
Chandigarh - 160 001

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਚੰਡੀਗੜ੍ਹ - 160 001

Phone/ਫੋਨ : 0172-2740156, 2740860

Fax/ਫੈਕਸ : 2742488

Email : cs@punjab.gov.in

Dated. 19.11.2020

Subject : Compliance of recommendations of Monitoring Committee in the matter of O.A. No. 596 of 2019 – Vikram Ahuja Vs State of Punjab & Anrs.

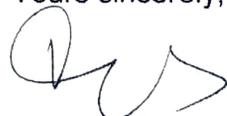
It has come to my notice that OA no. 596/2019 was filed by Sh. Vikram Ahuja, resident of Fazilka before the Hon'ble NGT and sought remedial action for violation of environmental norms by due to discharge of untreated sewage and effluent into the drain and other water bodies in district Fazilka.

2. Subsequently, the Tribunal requested the Monitoring Committee headed by Justice Jasbir Singh (Retd.) earlier constituted in OA no. 916/2018, to look into the matter. The NGT Monitoring Committee filed its report in the Hon'ble NGT on 29.04.2020. The Hon'ble NGT vide order dated 29.06.2020 directed that since the report has been furnished to the concerned authorities and there are no objections against the same, the recommendations of the Monitoring Committee be duly complied with which may be overseen by the Chief Secretary, Punjab. Accordingly, the compliance prepared by Punjab Pollution Control Board w.r.t. the recommendations of the Monitoring Committee is attached herewith for your ready reference.

3. It has been observed that a number of activities pertaining to your department are yet to be completed as per directions of NGT Monitoring Committee.

4. I therefore request you to look into the matter at personal level and ensure compliance of the recommendations of the NGT Monitoring Committee in a time bound manner.

Yours sincerely,


(Vini Mahajan)

- ✓ 1) Additional Chief Secretary to Government of Punjab,
Animal Husbandry, Dairy Development & Fisheries
- 2) Principal Secretary to Government of Punjab,
Department of Water Resources
- 3) Principal Secretary to Government of Punjab,
Department of Water Supply & Sanitation
- 4) Secretary to Government of Punjab,
Department of Local Government